



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,24th October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
1	<a href="#">WP(C)/4787/2024</a> FIXED	M/S HIGH TECH ECOGREEN CONTRACTORS LLP <b>Versus</b> THE JOINT DIRECTOR AND 2 ORS.	MR. VINAY SHRAFF MR. Z ISLAM MR. P DAS	SC, GST MR. S C KEYAL
<b>HEARING</b>				
2	<a href="#">WP(C)/3590/2018</a>	ASEB AUDIT AND ACCOUNTS SERVICE ASSOCIATION <b>Versus</b> THE ASSAM POWER DISTRIBUTION CO. LTD. AND 2 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	SC, APDCL
3	<a href="#">WP(C)/2066/2019</a> FIXED	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. M K CHOUDHURY MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1473/2021</a> <b>in</b> WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1843/2021</a> <b>in</b> WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S DEKA MS. J BORO	GA, ASSAM SC. ATPPF ASSTT.S.G.I.
4	<a href="#">WP(C)/3045/2021</a>	GILLAPUKRI TEA COMPANY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME GA, ASSAM MR. K GOGOI (R-9) ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1559/2021</a> <b>in</b> WP(C)/3045/2021	GILLAPUKRI TEA COMPANY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S DEKA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME MR. K GOGOI (R-9) ASSTT.S.G.I. ASSTT.S.G.I.

5	<a href="#">WP(C)/4429/2021</a>	MAHBUB ALI AHMED AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, GHC SC, FINANCE
	<b>WITH</b>			
6	<a href="#">WP(C)/4389/2021</a>	GAUTAM KUMAR NATH AND 35 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. SC, GHC
7	<a href="#">WP(C)/5866/2021</a>	UNION OF INDIA AND 5 ORS. <b>Versus</b> ANIL KUMAR SHARMA AND ANR.	SC, GST	MR M CHANDA MR. S DUTTA MR S CHOUDHURY
8	<a href="#">WA/362/2022</a> FIXED	NURUL AMIN <b>Versus</b> KASHEM ALI AHMED AND 3 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI MS S DAS	MR. M K CHOUDHURY GA, ASSAM MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 24/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	R C SANCHATI	21-10-2024	To	26-10-2024
10)	MS. K YADAV	21-10-2024	To	10-12-2024
11)	MR. R L YADAV	21-10-2024	To	10-12-2024
12)	MRS A SAIKIA	09-10-2024	To	27-10-2024
13)	MS N SAIKIA	21-10-2024	To	30-10-2024
14)	MR H MAURYA	21-10-2024	To	20-11-2024
15)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
16)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
17)	MR. N J GOGOI	22-10-2024	To	08-11-2024
18)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
19)	MR D K MISHRA	22-10-2024	To	30-10-2024
20)	MR. P MAHANTA	22-10-2024	To	24-10-2024
21)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
22)	MR A K DAS	22-10-2024	To	26-10-2024
23)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
24)	MR P C DEY	24-10-2024	To	25-10-2024
25)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
26)	MR. L C DEY	24-10-2024	To	29-10-2024
27)	MR. B BARMAN	22-10-2024	To	30-10-2024
28)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
29)	MRS. B SARKAR	28-10-2024	To	10-11-2024
30)	MR. T ROY	28-10-2024	To	10-11-2024
31)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,24th October 2024]**

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**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 1**

**[THIS BENCH WILL SIT AFTER RISING OF  
THE DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">I.A.(Civil)/2968/2024</a> PART-HEARD in WA/12/2023	DHIREN SARMA AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S K DAS MR R KARIM	MR R SINGHA SC, FOREST SC, PCB FOR CAVEATOR
	<b>WITH</b> <a href="#">WA/12/2023</a> CAVT. NO. 15582/022,	DHIREN SARMA AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR S SARMA MR. S K DAS MR R KARIM	MR R SINGHA SC, FOREST FOR CAVEATOR SC, PCB
2	<a href="#">Review.Pet./157/2024</a> IN WA/320/2018 (D/O)	THE STATE OF ASSAM AND ORS <b>Versus</b> KOKRAJHAR, GOSSAIGAON AND CHIRANG DISTRICT RELIEF CO- ORDINATION COMMITTEE AND 19 ORS	MR. D SAIKIA MR. R BORPUJARI	SC, BTC
3	<a href="#">Review.Pet./158/2024</a> IN WA/233/2018 (D/O)	THE STATE OF ASSAM and 6 ORS <b>Versus</b> RELIEF FAMILIES WELFARE SERVICE SOCIETY and 2 ORS	MR. D SAIKIA MR. R BORPUJARI	
4	<a href="#">I.A.(Civil)/2791/2024</a> IN WA/11/2018 (D/O), REVIEW PET./150/2024 (D/O) in WA/11/2018	CENTRAL BANK OF INDIA AND 2 ORS <b>Versus</b> RABIN CHANDRA SARMA	SC, CENTRAL BANK OF INDIA	MR. S K MUKTAR
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
5	<a href="#">PIL/57/2024</a>	MINAJUL ALAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR F Z MAZUMDER	GA, ASSAM SC, PCB SC, FOREST
<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>				
6	<a href="#">PIL/47/2024</a>	RAJEEV BHATTACHARYYA <b>Versus</b> THE UNION OF INDIA AND 20 ORS	MR D K DAS MR. M KHATANIAR MS. K M TALUKDAR	GA, ASSAM DY.S.G.I. SC, K A A C SC, FOREST
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				

7	<a href="#">PIL/27/2013</a> WITH OFFICE NOTE OF REGISTRAR (JUDICIAL)	X X X <b>Versus</b> IN RE - THE STATE OF ASSAM and 125 ORS	SC, G.H.C	MR.N DUTTA MR. S C KEYAL MS. R HUSSAIN GA, ASSAM MR. R P SARMAH MS. M MALLIK MR.P SUNDI MS. T SOM MR. V RAJKHOWA MS Z ANJUM MS. U HAZARIKA MR. S A HUSSAIN MR D J HALOI MS J SAIKIA MR. S BARTHAKUR MR.R SINGHA ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1934/2019</a> in PIL/27/2013	SANKAR DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 184 ORS	MR. S BORTHAKUR MR. D GOGOI	SC, GHC SC, FOREST
	<b>WITH</b> <a href="#">I.A.(Civil)/2701/2019</a> in PIL/27/2013	SANKAR DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 185 ORS	MR. D GOGOI	GA, ASSAM SC, FOREST
	<b>WITH</b> <a href="#">I.A.(Civil)/3871/2023</a> in PIL/27/2013	SUCHITRA ROY, <b>Versus</b> IN RE - THE STATE OF ASSAM AND 292 ORS	MR G RAHUL MR. D M NATH	GA, ASSAM SC, FOREST
	<b>WITH</b> <a href="#">I.A.(Civil)/2014/2024</a> in PIL/27/2013	RANJIT TERON AND 129 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. T SOM MS. T SOM MS. U HAZARIKA	GA, ASSAM
8	<a href="#">WP(C)/4842/2021</a>	EUSUF NAGAR UNNAYAN SAMITTEE <b>Versus</b> THE ASSAM POWER DISTRIBUTION CO. LTD. (APDCL) AND 8 ORS.		GA, ASSAM MR. B J TALUKDAR MR. R K D CHOUDHURY SC, APDCL SC, REVENUE AND DISASTER MANAGEMENT DEPT ASSTT.S.G.I. SC, REVENUE SC, FOREST
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
9	<a href="#">PIL/17/2021</a>	ARINDAM DEB AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR M GOSWAMI MR S BORTHAKUR MS. P BORAH	MR S DUTTA (R-4) MR. U K NAIR (R-9,10) GA, ASSAM MR. S P CHOUDHURY (r- 11) MR. A CHETRY (R-9,10) MR. M GOSWAMI MR R SINGHA MR. M P SARMA (R-9,10) MR. S DUTTA (R-4) MR A CHAKRABORTY (R- 9,10) MR K BISWAKARMA(r-11) MS S PATOWARY MS B DEVI (r-11)

10	<a href="#">PIL(Suo Moto)/3/2023</a>	IN RE-FORESTS DIVISIONS OF ASSAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	SC, GHC	MR. D GOGOI, SC, FOREST MR. R K D CHOUDHURY, DY. SOLICITOR GENERAL OF INDIA MS. R B BORA, SC, BTC MS. J GOGOI, SC, N.C.HILLS MS. L DEVI, CGC MR. C SHARMA, SC, DHAC AG, ASSAM MR. J CHUTIA, SC,KAAC
<b>HEARING</b>				
11	<a href="#">WA/61/2021</a> PART-HEARD, FIXED	STATE OF SIKKIM AND 7 ORS. <b>Versus</b> YOGEN GHATANI AND 20 ORS.	MR S S DEY MR. R B PHOOKAN R SARMAH MR K J HAZARIKA GA, SIKKIM	MR. K N CHOUDHURY MS. S CHAKRAVARTY S JOSHI MS. M SHARMA FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/324/2021</a> in WA/61/2021	STATE OF SIKKIM AND 7 ORS. <b>Versus</b> YOGEN GHATANI AND 20 ORS.	GA, SIKKIM	S JOSHI FOR CAVEATOR
12	<a href="#">WA/363/2023</a> PART-HEARD	SASWATI DAS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
	<b>WITH</b> <a href="#">WA/361/2023</a>	SHALINI KHAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
	<b>WITH</b> <a href="#">WA/364/2023</a>	GIRBANI DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
	<b>WITH</b> <a href="#">WA/371/2023</a>	VIDISHA BODO AND ANR. <b>Versus</b> SHALINI KHAN AND 4 ORS.	G. GOSWAMI R SARMAH MR H K NATH MR J BORAH MR. K KAKOTI	GA, ASSAM SC, APSC
	<b>WITH</b> <a href="#">I.A.(Civil)/2943/2023</a> in WA/371/2023	VIDISHA BODO AND ANR. <b>Versus</b> SHALINI KHAN AND 4 ORS.	G. GOSWAMI R SARMAH MR H K NATH MR J BORAH MR. K KAKOTI	GA, ASSAM SC, APSC
	<b>WITH</b> <a href="#">WA/373/2023</a>	MANISH BARUAH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. P MAHANTA MR. R B GOHAIN MS C DAS F. K. AHMED	GA, ASSAM SC, APSC
17	<a href="#">WA/429/2023</a> PART-HEARD	LOMBIT KONWAR AND 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS. E	MR M GOSWAMI MR R SINGHA MS S PATOWARY	SC, HEALTH
	<b>WITH</b> <a href="#">WA/428/2023</a>	NARAYAN PRASAD RABHA AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS (A)	MR R SINGHA MR R SINGHA MS S PATOWARY	SC, HEALTH
	<b>WITH</b> <a href="#">WA/453/2023</a>	JAYANTA HAZARIKA AND 19 ORS <b>Versus</b> THE STATE OF ASSAM ANDN 4 ORS. B	MR. R MAZUMDAR MR. D DEKA	SC, HEALTH
	<b>WITH</b> <a href="#">I.A.(Civil)/3672/2023</a> in WA/453/2023	JAYANTA HAZARIKA AND 19 ORS <b>Versus</b> THE STATE OF ASSAM ANDN 4 ORS. B	MR. R MAZUMDAR MR. D DEKA	

20	<b>WITH</b> <a href="#">WA/31/2024</a>	SUBRATA SAHA AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR K M TALUKDAR MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR	SC, HEALTH
21	<b>WITH</b> <a href="#">WA/144/2024</a>	PRADIP BORGHAIN AND 85 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS A	MS P RABHA H AHMED	SC, HEALTH
22	<a href="#">PIL(Suo Moto)/3/2018</a>	XXXX <b>Versus</b> IN RE- THE STATE OF ASSAM AND 15 ORS.	SC, GHC	MR. A K BHATTACHARYYA MR. M Z AHMED MR. M Z AHMED MR. D SAIKIA, AG, ASSAM MR G UZIR (R-13) MR. B D GOSWAMI (R-11) MR. R K D CHOUDHURY, DY. S.G.I. MR. P N GOSWAMI (r-2,3,4) MR. A M DUTTA MRS. K BARPUZARI (R-16) MR. A CHAMUAH, INTERVENOR MR. S DUTTA
23	<a href="#">PIL/76/2018</a>	EARLY BIRDS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	MR A K DAS MS. S HAZARIKA MR P BHARDWAJ MR. P BARUAH MS. C SARMA	GA, ASSAM MR. K P PATHAK SC, BTC SC, F.DEPTT. ASSTT.S.G.I.
24	<a href="#">PIL/57/2021</a> B/O	CHIRIYAKHANA PATHA JYESTHO NAGARIK SANSHTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS. B	MR. A PHUKAN MR. W SHARMA	GA, ASSAM MR. K GOGOI SC, P H E SC, WATER RESOURCE SC, GMC SC, G M D A
25	<a href="#">PIL/32/2023</a>	NOC FOUNDATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	GA, ASSAM MR T CHAKRABORTY(R-4) MR K TALUKDAR (R-4) MS S SHARMA (R-4) MR A ATREYA (R-4) SC, PCB
	<b>WITH</b> <a href="#">I.A.(Civil)/3723/2023</a> in PIL/32/2023	M/S M M CARBON PRODUCTS PVT LTD <b>Versus</b> NOC FOUNDATION AND 3 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA MR A ATREYA SC, FOREST	GA, ASSAM N GAUTAM SC, PCB

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LEAVE NOTE OF ADVOCATES FOR 24/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	R C SANCHATI	21-10-2024	To	26-10-2024
10)	MS. K YADAV	21-10-2024	To	10-12-2024
11)	MR. R L YADAV	21-10-2024	To	10-12-2024
12)	MRS A SAIKIA	09-10-2024	To	27-10-2024
13)	MS N SAIKIA	21-10-2024	To	30-10-2024

14)	MR H MAURYA	21-10-2024	To	20-11-2024
15)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
16)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
17)	MR. N J GOGOI	22-10-2024	To	08-11-2024
18)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
19)	MR D K MISHRA	22-10-2024	To	30-10-2024
20)	MR. P MAHANTA	22-10-2024	To	24-10-2024
21)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
22)	MR A K DAS	22-10-2024	To	26-10-2024
23)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
24)	MR P C DEY	24-10-2024	To	25-10-2024
25)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
26)	MR. L C DEY	24-10-2024	To	29-10-2024
27)	MR. B BARMAN	22-10-2024	To	30-10-2024
28)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
29)	MRS. B SARKAR	28-10-2024	To	10-11-2024
30)	MR. T ROY	28-10-2024	To	10-11-2024
31)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,24th October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/4721/2021</a> FIXED	DR. MITALI SARMA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	K U AHMED MS P SARMA MS N HASAN	MR. P R MAHANTA SC, HIGHER EDU MR. S K DAS (R-4) MR. A CHAMUAH (r 12) MR R KARIM (R-4) MR D BARMAN (R-4) MS. K BARPUJARI SC, UGC
2	<b>WITH</b> <a href="#">WP(C)/6543/2021</a>	DR ARCHANA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	K U AHMED MS P SARMA MS N HASAN	SC, HIGHER EDU
<b>HEARING</b>				
3	<a href="#">WP(C)/6534/2014</a> FIXED	DR. LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR K P PATHAK MR. K N CHOUDHURY MR A R BHUYAN Mr M U Ahmed Mr. A Baruah	MR.B D KONWAR MR.A SARMA MR.D MOZUMDER(R-3) MR D K DAS(R-7) MR. J H SAIKIA(R-3) MR.K KALITA MR.R KALITA MS.S BARUAH MR.S CHOUDHURY(R-3) MR.R SALOI MR.R TALUKDAR(R-6&7) MS.P KHOUND MR H BETALA(R-7) MR C KUMAR (R-7) MR. P. J. PHUKAN, SC, G U MR. R K AGARWALA(R-7) SC, HIGHER EDUCATION MR.M K MISHRA MRS.J M KONWAR



	<p><b>WITH</b>  <a href="#">I.A.(Civil)/505/2022</a>  in WP(C)/6534/2014</p>	<p>LOKMAN ALI  <b>Versus</b>  THE STATE OF ASSAM AND 5 ORS</p>	<p>MR. K N CHOUDHURY  MR A R BHUYAN  Mr M U Ahmed</p>	<p>SC, HIGHER EDU  MR.A SARMA  MR.D MOZUMDER(R-3)  MR. J H SAIKIA(R-3)  MR.K KALITA  MR.R KALITA  MS.S BARUAH  MR.S CHOUDHURY(R-3)  MR.R SALOI  MR.R TALUKDAR(R-6&amp;7)  MS.P KHOUND  MRS.J M KONWAR  MR.M K MISHRA  SC, HIGHER EDUCATION</p>
4	<p><b>WITH</b>  <a href="#">WP(C)/7304/2019</a></p>	<p>LOKMAN ALI  <b>Versus</b>  THE STATE OF ASSAM AND 3 ORS.</p>	<p>MR K P PATHAK  MR A R BHUYAN  MR. M A I HUSSAIN  MS LR KHANAM  A A BEGUM  Mr. A Baruah</p>	<p>SC, HIGHER EDU  MR D K DAS(R-5)  MR H BETALA(R-5)  MR C KUMAR(R-5)  MR. P.J. PHUKAN, SC, G U  MR. R K AGARWALA(R-5)</p>
5	<p><b>WITH</b>  <a href="#">WP(C)/4137/2022</a></p>	<p>LOKMAN ALI  <b>Versus</b>  THE STATE OF ASSAM AND 11 ORS.</p>	<p>MR. A R BHUYAN  MR. M A I HUSSAIN</p>	<p>SC, HIGHER EDU  MR. P J PHUKAN  MR D K DAS(R-12)  MR. R K AGARWALA (R-3)  MR J H SAIKIA  MS. M D BORAH  MR H BETALA(R-12)  MR C KUMAR(R-3,12)  MR R B GOSWAMI</p>
6	<p><b>WITH</b>  <a href="#">WP(C)/4772/2022</a></p>	<p>DR. LOKMAN ALI  <b>Versus</b>  THE STATE OF ASSAM AND 4 ORS</p>	<p>MS. N SHYAMAL  MR. A R BHUYAN  MR. M A I HUSSAIN</p>	<p>SC, HIGHER EDU  MR D K DAS (R-5)  MR. R K AGARWALA (R-3)  MR J H SAIKIA  MR H BETALA (R-5)  MR C KUMAR  MR C KUMAR  MR. P.J. PHUKAN, SC, G U</p>
7	<p><a href="#">WP(C)/3043/2015</a></p>	<p>SMTI BARNALI DEKA  <b>Versus</b>  THE STATE OF ASSAM and 2 ORS,</p>	<p>MR.M BISWAS  MR.R GOGOI  MR.S DUTTA  MR.H KAKATI</p>	<p>MR.B P BORAH(R-3)  MRSR BORAH(R-3)  MRB TAID(R-3)  SC, HIGHER EDUCATION  MR.P J DUTTA(R-3)</p>
8	<p><a href="#">WP(C)/1842/2017</a></p>	<p>JAYKANTI GOGOI and ANR.  <b>Versus</b>  THE STATE OF ASSAM and 3 ORS.</p>	<p>MR.B GOGOI</p>	<p>SC, ELEMENTARY  EDUCATION</p>
9	<p><a href="#">WP(C)/1930/2017</a></p>	<p>DR. MUKUL KUMAR SARMA.  <b>Versus</b>  THE STATE OF ASSAM and 4 ORS.</p>	<p>MR.N ZAMAN  MR.S BORA  MR.A GANGULY  MR.A BORA</p>	<p>MR. S MUKTAR (R4)  MR. A CHAMUAH(SC, UGC)  SC, HIGHER EDUCATION</p>
10	<p><a href="#">WP(C)/4151/2017</a></p>	<p>OHIDUZ ZAMAN  <b>Versus</b>  THE STATE OF ASSAM and 4 ORS.</p>	<p>MS.J RAJKUMARI  MR. S K DAS  MR.S BORA  MR R KARIM</p>	<p>SC, FINANCE  SC, HIGHER EDUCATION</p>
11	<p><b>WITH</b>  <a href="#">WP(C)/2158/2024</a></p>	<p>DR. DEVIMALLIKA RAJKHOWA  <b>Versus</b>  THE STATE OF ASSAM AND 6 ORS</p>	<p>MR. K P PATHAK  MR BHARGAV DAS</p>	<p>SC, HIGHER EDU  SC, AG  SC, FINANCE</p>
12	<p><a href="#">WP(C)/6435/2017</a></p>	<p>MAHENDRA NATH MAHANTA and 13 ORS.  <b>Versus</b>  THE STATE OF ASSAM and 6 ORS.</p>	<p>MR.S K GOSWAMI  MR.A ACHARYA  MR.B K GOSWAMI  MR.H C SARMA</p>	<p>GA, ASSAM  SC, ELEMENTARY  EDUCATION  SC, FINANCE</p>
13	<p><b>WITH</b>  <a href="#">WP(C)/2516/2018</a></p>	<p>PURNANANDA CHETIA AND 2 ORS.  <b>Versus</b>  THE STATE OF ASSAM AND 6 ORS.</p>	<p>MR. S K GOSWAMI  MR. B K GOSWAMI  MR. H C SARMA</p>	<p>SC, ELEM. EDU  GA, ASSAM  SC, FINANCE DEPTT.</p>

14	<a href="#">WP(C)/6987/2017</a>	JANASHIMALU HIGH SCHOOL and 9 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.A M DUTTA MR.P SARMA	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE
15	<a href="#">WP(C)/3619/2020</a>	MAITRAYEE CHAKRAVARTY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D K SARMAH MS. A TALUKDAR	SC, HIGHER EDU
16	<a href="#">WP(C)/1728/2021</a>	BANDANA SHARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J C CHAUDHURY MR. U K NAIR MR R HAZARIKA MR. L C DEY MR G C SHARMA	SC, HIGHER EDU MR. T J MAHANTA (R-5) MS. P BHATTACHARYA (R-5) MR A D CHOUDHURY (R-3,4) MR. D CHOUDHURY (R-3,4) MR J DAS (R-3,4) MR. A BORUA (R-5) MR. P DUTTA (R-3,4)

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LEAVE NOTE OF ADVOCATES FOR 24/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
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8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	R C SANCHATI	21-10-2024	To	26-10-2024
10)	MS. K YADAV	21-10-2024	To	10-12-2024
11)	MR. R L YADAV	21-10-2024	To	10-12-2024
12)	MRS A SAIKIA	09-10-2024	To	27-10-2024
13)	MS N SAIKIA	21-10-2024	To	30-10-2024
14)	MR H MAURYA	21-10-2024	To	20-11-2024
15)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
16)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
17)	MR. N J GOGOI	22-10-2024	To	08-11-2024
18)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
19)	MR D K MISHRA	22-10-2024	To	30-10-2024
20)	MR. P MAHANTA	22-10-2024	To	24-10-2024
21)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
22)	MR A K DAS	22-10-2024	To	26-10-2024
23)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
24)	MR P C DEY	24-10-2024	To	25-10-2024
25)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
26)	MR. L C DEY	24-10-2024	To	29-10-2024
27)	MR. B BARMAN	22-10-2024	To	30-10-2024
28)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
29)	MRS. B SARKAR	28-10-2024	To	10-11-2024
30)	MR. T ROY	28-10-2024	To	10-11-2024
31)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,24th October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./3231/2024</a>	MD IKRAMUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
2	<a href="#">Bail Appln./3232/2024</a>	JEHERUL ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
3	<a href="#">Bail Appln./3235/2024</a>	JONE BARMAN @ BHAKAT <b>Versus</b> THE STATE OF ASSAM	MR J ABEDIN MR N SARMA	PP, ASSAM
4	<a href="#">Bail Appln./3236/2024</a>	SUBAL CH ROY <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM
5	<a href="#">Bail Appln./3241/2024</a>	KABEL UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
6	<a href="#">Bail Appln./3246/2024</a>	MOTIAR RAHMAN <b>Versus</b> UNION OF INDIA	MR. K N CHOUDHURY MR. S ISLAM A R MONDAL	SC, NCB
<b>MOTION</b>				
7	<a href="#">AB/2419/2024</a> FIXED	SEMIMUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR M HOQUE MR. A AHMED MS J BEGUM	PP, ASSAM
8	<a href="#">AB/2543/2024</a>	UPENDRA PANDEY <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN	PP, ASSAM
9	<a href="#">AB/2802/2024</a>	LALMIAH SHEIKH @ LAL MIAH <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH MS M BORAH	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
10	<a href="#">Bail Appln./3455/2023</a> WITH SCANNED CASE RECORD	FILTER KALITA <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
11	<a href="#">Bail Appln./4088/2023</a> WITH SCANNED CASE RECORD	LENMINTHANG KIPGEN AND 2 ORS <b>Versus</b> THE UNION OF INDIA	MR. C K NATH MR. S MUNIR	SC, DRI

12	<a href="#">Bail Appln./4312/2023</a> WITH SCANNED CASE RECORD, WITH OFFICE NOTE	SAMRUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. M AHMED MD I H LASKAR	PP, ASSAM
13	<a href="#">Bail Appln./114/2024</a> WITH SCANNED CASE RECORD	KIYEKA AYEMI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR	PP, ASSAM
14	<a href="#">Bail Appln./1028/2024</a> FIXED, WITH SCANNED CASE RECORDS	MD. NAUSED ALI @ NASHWED ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R Deka S I AKAND	MS. B SARMA (AS LEGAL- AID-COUNSEL FOR R-2) PP, ASSAM
15	<a href="#">Bail Appln./1722/2024</a> WITH SCANNED CASE RECORD	MOKSED MIAH @ MOKSEDUL ALOM @ FAKIR <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
16	<a href="#">Bail Appln./1780/2024</a> WITH SCANNED CASE RECORD	MD. ABDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
17	<a href="#">Bail Appln./1877/2024</a> FIXED, WITH SCANNED CASE RECORDS	MD. RAJAK ALI @ DHAN ALI @ KALIA <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
18	<a href="#">Bail Appln./2053/2024</a>	RAJIB PEGU <b>Versus</b> THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
19	<a href="#">Bail Appln./2076/2024</a> WITH SCANNED CASE RECORD	MD MUJAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
20	<a href="#">Bail Appln./2081/2024</a> FIXED	SONU <b>Versus</b> STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
21	<a href="#">Bail Appln./2083/2024</a> FIXED	GAMBHEER SINGH <b>Versus</b> STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
22	<a href="#">Bail Appln./2147/2024</a> WITH SCANNED CASE RECORD	JAVED AHMED LONE <b>Versus</b> THE UNION OF INDIA	MRS J DUTTA MR. A K AHMED MD A ISLAM	SC, NCB
23	<a href="#">Bail Appln./2197/2024</a> WITH SCANNED CASE RECORD, WITH OFFICE NOTE	HEKIHO ZHIMO AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
24	<a href="#">Bail Appln./2204/2024</a> WITH SCANNED CASE RECORD	SAIFUL ISLAM @ BABU <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
25	<a href="#">Bail Appln./2350/2024</a> WITH SCANNED CASE RECORD	ALOTO CHISHI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
26	<a href="#">Bail Appln./2557/2024</a>	HABIBULLAH HOQUE @ HABIBILLAH HAQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS J DUTTA MR. A K AHMED MR A AHMED MD A ISLAM	PP, ASSAM
27	<a href="#">Bail Appln./2582/2024</a>	NAYAZ AHMED <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R YASIN A KALITA MISS. J GOGOI	PP, ASSAM
28	<a href="#">Bail Appln./2729/2024</a> FIXED	TRINAYAN BORA @ MUNU AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
29	<a href="#">Bail Appln./2774/2024</a>	SULTAN ALI <b>Versus</b> THE STATE OF ASSAM	MS. A HUSSAIN MS M KURMI MR R ISLAM S PAUL	PP, ASSAM

30	<a href="#">Bail Appln./2875/2024</a> FIXED	JOY MODAK <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
31	<a href="#">Bail Appln./3008/2024</a> FIXED, WITH SCANNED COPY OF CASE RECORDS	BADRUZ ZAMAN CHOUDHURY <b>Versus</b> STATE OF ASSAM	MR. R P SARMAH MRS. R RONGMEI	PP, ASSAM
32	<a href="#">Bail Appln./3056/2024</a>	ANJAN KUMAR RABHA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S J SARMAH	PP, ASSAM
33	<a href="#">Bail Appln./3129/2024</a> FIXED	BRAJEN HAZARIKA <b>Versus</b> THE STATE OF ASSAM	C. M. MAHANTA MR. S K JAIN	PP, ASSAM
34	<a href="#">Bail Appln./3170/2024</a> FIXED	NURUZZAMAL @ NUR JAMAL @ NURFAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A K AZAD MR. I HUSSAIN	PP, ASSAM
<b>BAIL HEARING</b>				
35	<a href="#">AB/409/2024</a>	ANUP SONOWAL AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR D SAIKIA MD IMRAN	PP, ASSAM
36	<a href="#">AB/520/2024</a> WITH SCANNED COPY OF CASE RECORD	ISLAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
37	<a href="#">AB/1208/2024</a> WITH OFFICE NOTE	NEKIBUR RAHMAN @ NEKIBUR ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
38	<a href="#">AB/1214/2024</a>	MD. FIZNUR ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
39	<a href="#">AB/1638/2024</a>	ANJAN SINGHA <b>Versus</b> THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
40	<a href="#">AB/1682/2024</a> FIXED	RAYEJ ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM
41	<a href="#">AB/1875/2024</a> FIXED	KUMAR UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
42	<a href="#">AB/2113/2024</a>	DR MRIDU PABAN NATH <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
43	<a href="#">AB/2217/2024</a> WITH OFFICE NOTE, WITH SCANNED COPY OF CASE RECORD	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S HOQUE MS R DEKA	MR. S MUNIR(R-2) MR. A AWAL (R-2) MR. S RANA(R-2) MR. A.H. MONDAL(R-2) PP, ASSAM
44	<a href="#">AB/2231/2024</a> FIXED	DHARMESWAR NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G SARMA MR S DEKA	PP, ASSAM
45	<a href="#">AB/2339/2024</a> FIXED, WITH OFFICE NOTE	HANIF ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S RAHMAN MR S KHOUND MS. S PHUKAN MS L MISHRA	MR. A M KHAN (INFORMANT) MR Z RAHMAN(INFORMANT) MR S PRODHANI(INFORMANT) PP, ASSAM
46	<a href="#">AB/2411/2024</a> FIXED	BAIBHAB BIKASH DAS <b>Versus</b> THE STATE OF ASSAM	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	PP, ASSAM

47	<a href="#">AB/2442/2024</a> FIXED	ASHAD ALI <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
48	<a href="#">AB/2459/2024</a> WITH OFFICE NOTE	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
49	<a href="#">AB/2460/2024</a>	HABIJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR B BURAGOHAİN MS. S E AHMED MD A A HUSSAIN	PP, ASSAM
50	<a href="#">AB/2550/2024</a>	RUPAK BORAH <b>Versus</b> THE STATE OF ASSAM	MR S GOGOİ MS G GOGOİ MS A GOGOİ	PP, ASSAM
51	<a href="#">AB/2601/2024</a> WITH OFFICE NOTE	WASIM AKRAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	
52	<a href="#">AB/2621/2024</a> FIXED, WITH OFFICE NOTE	SAHİDUL İSLAM ALİAS SHAHİDUL İSLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS. B GOGOİ MR. A SARMAH MS M BORAH	PP, ASSAM
53	<a href="#">AB/2718/2024</a> FIXED, WITH OFFICE NOTE	BIJAY NATH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K GHOSH MR S NATH MS R MEDHI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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11)	MR. R L YADAV	21-10-2024	To	10-12-2024
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13)	MS N SAIKIA	21-10-2024	To	30-10-2024
14)	MR H MAURYA	21-10-2024	To	20-11-2024
15)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
16)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
17)	MR. N J GOGOİ	22-10-2024	To	08-11-2024
18)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
19)	MR D K MISHRA	22-10-2024	To	30-10-2024
20)	MR. P MAHANTA	22-10-2024	To	24-10-2024
21)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
22)	MR A K DAS	22-10-2024	To	26-10-2024
23)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
24)	MR P C DEY	24-10-2024	To	25-10-2024
25)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
26)	MR. L C DEY	24-10-2024	To	29-10-2024
27)	MR. B BARMAN	22-10-2024	To	30-10-2024
28)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
29)	MRS. B SARKAR	28-10-2024	To	10-11-2024
30)	MR. T ROY	28-10-2024	To	10-11-2024
31)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,24th October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/8251/2017</a> PART-HEARD, FIXED	ASMA KHATUN <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. M AHMED	MR. N J DUTTA MR G PEGU, GA MR. B CHOUDHURY,SC,APDCL.
2	<a href="#">WP(C)/6603/2019</a> FIXED	SLT INFRACON PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MD. ASLAM	MR. S BISWAS (R-1,3,4,5,6 & 7) MR. D GOGOI, SC, FOREST DEPTT. MR. A N SARMA (R-2) GA, ASSAM
3	<a href="#">WP(C)/3365/2020</a> FIXED	RANJIT BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P BORA MR. A CHETIA MS. S. TODI	
4	<b>WITH</b> <a href="#">Cont.Cas(C)/136/2021</a>	RANJIT BORAH <b>Versus</b> BISHNU KAMAL BORA AND 3 ORS	MR. P BORA MR. P DEKA MR. A CHETIA MS A P KAKOTY	MR S BHARALI MR. M DAS MR. A DAS
5	<a href="#">WP(C)/5205/2022</a> FIXED	PREMUSH DAIMARY <b>Versus</b> THE BODOLAND TERRITORAL COUNCIL AND 5 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, BTC SC, PWD
6	<a href="#">WP(C)/2103/2024</a> CAVT. NO.02812/024, FIXED	SANKAR GHATWAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM MR. S BANIK SC, EXCISE DEPTT. FOR CAVEATOR
7	<a href="#">WP(C)/3742/2024</a> FIXED	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD <b>Versus</b> OIL INDIA LIMITED AND ANR	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	SC, OIL
8	<b>WITH</b> <a href="#">WP(C)/3697/2023</a>	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD., <b>Versus</b> OIL INDIA LIMITED (OIL) AND ANR	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	SC, OIL
9	<b>WITH</b> <a href="#">WP(C)/5309/2023</a>	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD <b>Versus</b> OIL INDIA LIMITED AND 2 ORS	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. R K BHATRA (r-3) MS P HAJURI (r-3) SC, OIL

10	<a href="#">WP(C)/3894/2024</a> FIXED	KAMAL UDDIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, WATER RESOURCE SC, FINANCE DEPTT. SC, REVENUE
	<b>WITH</b>			
11	<a href="#">WP(C)/3905/2024</a>	BAKTAR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, WATER RESOURCE SC, FINANCE DEPTT. SC, REVENUE
	<b>WITH</b>			
12	<a href="#">WP(C)/3908/2024</a>	JUNAID AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, WATER RESOURCE SC, FINANCE SC, REVENUE
13	<a href="#">WP(C)/4089/2024</a> FIXED	M/S TANOR ENGINEERING AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR K J SAIKIA MS N BURAGOHAIN	SC, PWD
	<b>WITH</b>			
14	<a href="#">WP(C)/4403/2024</a>	M/S TANOR ENGINEERING AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MS M NIROLA MR K J SAIKIA R K MAHANTA	SC, PWD
15	<a href="#">WP(C)/4481/2024</a> FIXED	MD. AINUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, P AND R.D. MR. A SARMA (R-6) MR. M HUSSAIN(R-6) MR. K KALITA(R-6) MR. LENTSO(R-6) MS G SWAMI(R-6)
<b>ORDERS</b>				
16	<a href="#">WP(C)/4824/2024</a> FIXED	PUNYA KUMAR PATAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S Y AHMED MR. M K HUSSAIN MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, P AND R.D.
<b>HEARING</b>				
17	<a href="#">WP(C)/434/2015</a>	JAGADISH CHANDRA CHANDA <b>Versus</b> THE GENERAL MANAGER,	MR.R BORPUJARI MR.D J KAPIL	MR.G N SAHEWALLA(R-2) MR.R SHARMAR-2 MR.B K DAS(R-2)
18	<a href="#">WP(C)/2092/2017</a> WITH LCR	M/S. CINNAMARA ROLLER FLOUR MILLS <b>Versus</b> THE ASSAM POWER DISTRIBUTION CO. LTD and 3 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MS.D SWAMI	SC, APDCL MR. P N GOSWAMI
19	<a href="#">WP(C)/6540/2018</a> FIXED, WITH LCR-3 FILES	MANGRA ETWA <b>Versus</b> THE MANAGEMENT OF BOGAPANI TEA ESTATE AND ANR.	MR. B CHAKRAVARTY MR. U DAS MD A RAHMAN MS THUYEKHRULU	GA, ASSAM MR. D BARUAH (R1) MS. B DAS (R1) MR. N B P SINGHA (R1)
	<b>WITH</b>			
20	<a href="#">WP(C)/2996/2018</a>	THE MANAGEMENT OF BOGAPANI TEA ESTATE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. A I Ali MR. N B P SINGHA	GA, ASSAM MR. B CHAKRAVARTY (R3) MS THUYEKHRULU (R3)
21	<a href="#">WP(C)/132/2023</a>	SIPL INFRACON <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. K N CHOUDHURY MR. S K GHOSH MR. D P BORAH MR. M K DAS MS F AHMED MR. U S BORA B. CHETRY B. CHETRY	MR. P K TIWARI (R-2 TO 6) MR. A K DUTTA (r-1) MR. B D DEKA (R-7) MR. M DAS MR. A R GOGOI (R-2 TO 6) MR A BHATRA (R-7) MR A DEKA (R-7) DY.S.G.I.
	<b>WITH</b>			
	<a href="#">I.A.(Civil)/450/2023</a> in WP(C)/132/2023	NATIONAL HYDROELECTRIC POWER CORORATION AND 4 ORS. <b>Versus</b> SIPL INFRACON AND 2 ORS.	MR. P K TIWARI MR. A R GOGOI	MR. D P BORAH



**WITH**  
[I.A.\(Civil\)/790/2023](#)  
in WP(C)/132/2023

NATIONAL HYDROELECTRIC POWER  
CORORATION AND 4 ORS.

MR. P K TIWARI  
MR. A R GOGOI

MR. D P BORAH  
DY.S.G.I.

**Versus**

SIPL INFRACON AND 2 ORS.

**WITH**  
[I.A.\(Civil\)/1448/2024](#)  
in WP(C)/132/2023

NATIONAL HYDROELECTRIC POWER  
CORORATION AND 4 ORS

MR. P K TIWARI  
MR. A R GOGOI

MR. D P BORAH

**Versus**

SIPL INFRACON AND 2 ORS

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LEAVE NOTE OF ADVOCATES FOR 24/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
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8)	MR. O P BHATI	04-10-2024	To	16-11-2024
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18)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
19)	MR D K MISHRA	22-10-2024	To	30-10-2024
20)	MR. P MAHANTA	22-10-2024	To	24-10-2024
21)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
22)	MR A K DAS	22-10-2024	To	26-10-2024
23)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
24)	MR P C DEY	24-10-2024	To	25-10-2024
25)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
26)	MR. L C DEY	24-10-2024	To	29-10-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Thursday,24th October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III]**

**THIS BENCH WILL RISE AS SOON AS  
DIVISION BENCH-I RISES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	<a href="#">I.A.(Civil)/2295/2024</a> FIXED in <a href="#">WP(C)/4156/2023</a> <b>WITH</b> <a href="#">WP(C)/4156/2023</a>	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> MANTU BARMAN  MANTU BARMAN <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI	MR. S BORTHAKUR  MR. A K DUTTA DY.S.G.I.
<b>ADMISSION</b>				
2	<a href="#">WP(C)/5439/2022</a> PART-HEARD, FIXED	BIDYADHAR CHINTEY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, PWD ROAD
3	<a href="#">WP(C)/4821/2023</a> PART-HEARD, FIXED	AZIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. U K NAIR MS. R CHOUDHURY MR. A H M R CHOUDHURY MS N MAHANTA N GAUTAM MS SABINA AHMED MR. R. AHMED	SC, AG MR. S P CHOUDHURY,SC,UWSSB,(R-2,3) MS. B DEVI MR. D BORA ,GA, (R-1) SC, HOUSING AND URBAN AFFAIRS MS TINLUNG,SC,ACCOUNTANT GENERAL,(R-4) SC, URBAN WATER SUPPLY AND SEWERAGE
4	<a href="#">WP(C)/3056/2023</a> FIXED	GS 178624N YASHWANT SINGH JAMWAL AND 44 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	DR G J SHARMA MR M CHANDA MR S NATH	MR. U K GOSWAMI DY.S.G.I.
5	<a href="#">WP(C)/3197/2023</a> FIXED	SUDIP KR DHAR AND 13 ORS <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 8 ORS	MR D KALITA MR. U K NAIR MR S BORTHAKUR (p 1 & 11 MR. M P SARMA MR. D GOGOI (p 1 & 11	SC, APDCL

**ORDERS**

6	<a href="#">I.A.(Civil)/2276/2021</a> FIXED in Co.Pet./3/2015	M/S DOLOO TEA CO. (INDIA) LTD. AND 2 ORS <b>Versus</b> M/S BHURA BROTHERS (AGENCIES) AND ANR.	MR G KHANDELIA MR. K DEKA	DR. A SARAF
	<b>WITH</b> <a href="#">Co.Pet./3/2015</a>	M/S BHURA BROTHERS AGENCIES <b>Versus</b> M/S DOLOO TEA CO. INDIA LTD. and 3 ORS.	DR. A SARAF MR.S C KEYAL MR. S K SINGH MR. V K CHOPRA MR. D SAHU MS.P BARUAH MR S C DAS MS.G SARMAH MR.P K GARODIA MR. Z ISLAM MR. P DAS MR J CHOPRA MR S J SAIKIA MR. N N DUTTA MS S PATOWARY	MR.B PRASAD (R1-3) MS N RAHMAN (r-4) MR.G KHANDELIA (R- 1-3)
	<b>WITH</b> <a href="#">I.A.(Civil)/2575/2022</a> in Co.Pet./3/2015	M/S BHURA BROTHERS (AGENCIES) <b>Versus</b> M/S DOLOO TEA CO. (INDIA) LTD. AND 3 ORS.	MR. S K SINGH MS N RAHMAN	MR G KHANDELIA
7	<a href="#">WP(C)/330/2023</a> B/O	MUSFIKUR RAHMAN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MR A RAZZAK	GA, ASSAM
8	<a href="#">Cont.Cas(C)/762/2023</a> FIXED	DALIM DAS <b>Versus</b> RAVI S PRASAD AND ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MR P DOLEY MS V V THANYU MS S JAIN	
9	<b>WITH</b> <a href="#">WP(C)/7350/2023</a>	DALIM DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MS S JAIN	SC, AG SC, FOREST
10	<a href="#">WP(C)/3153/2024</a> FIXED	SAJAL KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	GA, ASSAM MS. R DEKA(R-8) SC, WATER RESOURCE
<b>HEARING</b>				
11	<a href="#">WP(C)/3248/2019</a> B/O	NO. 065134801 CT/GD PARAG JYOTI NATH <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. R P SARMAH MR. P N SHARMA	MR. S. C. KEYAL MR. K K PARASAR (C.G.C.) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 24/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 7**

**[DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/1160/2020</a> FIXED, WITH LCR	SAINUR KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR J ISLAM MR. A HUSSAIN MR S HOQUE MR. S Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	<a href="#">WP(C)/2058/2024</a> FIXED, WITH LCR	JABEDA KHATUN @ ZABEDA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
<b>HEARING</b>				
3	<a href="#">WP(C)/5005/2017</a> WITH LCR	CHARAN DAS <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MRS PARASHAR MR.B DEY MS.T SARMA	GA, ASSAM ASSTT.S.G.I.
4	<a href="#">WP(C)/5011/2017</a> WITH LCR	BHARATI MANDAL @ BHARATI BISWAS <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.B HUSSAIN MR.A K HUSSAIN MS.S HAZARIKA MR A HAQUE	GA, ASSAM ASSTT.S.G.I.
5	<a href="#">WP(C)/5016/2017</a> WITH LCR	MUSST. HAJERA KHATUN <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.U DAS MR.D SARMAH MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	GA, ASSAM ASSTT.S.G.I.
6	<a href="#">WP(C)/558/2018</a> FIXED, WITH LCR	RASHIDA BEGUM <b>Versus</b> THE UNION OF INDIA	MR U S DAS MR. P SARMAH MS. P SONOWAL	MR. D BORAH MS. A VERMA ASSTT.S.G.I.
7	<a href="#">WP(C)/952/2018</a> FIXED, WITH LCR	RUP BHANU <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A MOTIN MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. E HUSSAIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
8	<a href="#">WP(C)/942/2019</a> FIXED, WITH LCR	ABDUR RASHID <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN SUSHMITA SENGUPTA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

	<b>WITH</b> <a href="#">I.A.(Civil)/2788/2024</a> in WP(C)/942/2019	ABDUR RASHID ALIAS ABDUL RASHID <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS	SC, NRC DY.S.G.I. SC, ECI SC, F.T
9	<a href="#">WA/265/2023</a> FIXED, WITH OFFICE NOTE	UNION OF INDIA <b>Versus</b> LALMALSAWMI	MR. B CHAKRAVARTY MR. S K MEDHI	MR S DUTTA (R-1-3-5-49,51, 52,54-69,7-87,89,103, 105-117,11-126,128-145, 148,159) MS. I DAS (R-1-3,5-49,51, 52,54-69,71-87,89,103, 105-117,119-126,128-145, 148,159,161-163,172-177) GA, MIZORAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1958/2023</a> in WA/265/2023	UNION OF INDIA <b>Versus</b> LALMALSAWMI	MR. B CHAKRAVARTY MR. S K MEDHI	GA, MIZORAM
10	<b>WITH</b> <a href="#">WA/320/2023</a>	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> LALTHANSANGI SAILO AND 4 ORS.	MR. S K MEDHI	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL GA, MIZORAM
	<b>WITH</b> <a href="#">I.A.(Civil)/2377/2023</a> in WA/320/2023	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> LALTHANSANGI SAILO AND 4 ORS.	MR. S K MEDHI	GA, MIZORAM
11	<a href="#">WA/356/2023</a> FIXED, WITH OFFICE NOTE	LAL BIAKTHANGI RALTE AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS. E	MRS. R DEVI	GA, ASSAM SC, AG SC, DIMA HASAO SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/1383/2022</a>	MD. FARIZ UDDIN LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, EDU SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/1789/2022</a>	KHALILUR RAHMAN DEWAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, SEC. EDU. SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/1837/2022</a>	MOMTAZ BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, SEC. EDU. SC, FINANCE
	<b>WITH</b> <a href="#">WA/156/2023</a>	DIPIKA TALUKDAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	SC, ELEM. EDU SC, AG SC, FINANCE
	<b>WITH</b> <a href="#">WA/171/2023</a>	KHIREN MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
	<b>WITH</b> <a href="#">WA/175/2023</a>	PRANJAL PEGU AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. U K NAIR MRS. K DEVI MRS. K DEVI MS S A KHALIFA MS S A KHALIFA N GAUTAM	SC, SEC. EDU. SC, FINANCE
	<b>WITH</b> <a href="#">WA/176/2023</a>	MAHANANDA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE

19	<b>WITH</b> <a href="#">WA/177/2023</a>	MANIK CHANDRA KULI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
20	<b>WITH</b> <a href="#">WA/180/2023</a>	BHOGIRAM KUMAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
21	<b>WITH</b> <a href="#">WA/181/2023</a>	ABUL HASHIM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
22	<b>WITH</b> <a href="#">WA/184/2023</a>	KANAK CHANDRA DEKA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
23	<b>WITH</b> <a href="#">WA/185/2023</a>	BHADRA KANTA BORAH AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
24	<b>WITH</b> <a href="#">WA/187/2023</a>	ABDUS SATTAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
25	<b>WITH</b> <a href="#">WA/200/2023</a>	SALIMA KHATUN BARBHUIYA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
26	<b>WITH</b> <a href="#">WA/209/2023</a>	GIREN CHANDRA BISWAS AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	SC, ELEM. EDU SC, AG SC, SEC. EDU. SC, FINANCE
27	<b>WITH</b> <a href="#">WA/231/2023</a>	KARTIK SAHU AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MS D DUTTA B BISWAS	SC, ELEM. EDU SC, FINANCE
28	<b>WITH</b> <a href="#">WA/381/2023</a>	NURJAMAN HAQUE @ NURZAMAN HAQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS. E	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, ELEM. EDU SC, AG
29	<a href="#">WP(C)/4592/2023</a> FIXED, WITH OFFICE NOTE	BIPUL NATH AND 23 ORS <b>Versus</b> BHARAT SANCHAR NIGAM LIMITED AND 4 ORS	MR. K N CHOUDHURY(P-1) MR. N BORAH MR. N BORAH N AHMED MR M.J. BHARALI	MR B PATHAK (R-1,2,3,4) MR B HAZARIKA (R- 1,2,3,4) MR V KUMAR (R-1,2,3,4) T NATH (R-1,2,3,4) SC, BSNL
30	<b>WITH</b> <a href="#">WP(C)/4941/2023</a>	BHUPEN BARMAN AND 3 ORS. <b>Versus</b> BHARAT SANCHAR NIGAM LTD AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI T NATH SC, BSNL
31	<b>WITH</b> <a href="#">WP(C)/4942/2023</a>	DAMBARU CHUTIA AND 2 ORS. <b>Versus</b> BHARAT SANCHAR NIGAM LTD AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI T NATH SC, BSNL

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LEAVE NOTE OF ADVOCATES FOR 24/10/2024

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19)	MR D K MISHRA	22-10-2024	To	30-10-2024
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31)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,24th October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 7**

**[THIS BENCH WILL SIT AFTER RISING OF  
THE DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TO BE SPOKEN TO</b>				
1	<a href="#">RSA/11/2011</a> PART-HEARD, FIXED, WITH LCR	SMT. PHULESHWARI MALI and 6 ORS, <b>Versus</b> SATYA DAS and ANR,	MR. O P BHATI MR T C DAS MR. P SARMA	MRG P BHOWMIK MR.P P DAS MS.J PURKAYASTHA MR. B D DEKA MR.C K S BARUAH MS.A DEY MR. M DAS N CHAUDHURY MR.B BHATTACHARJEE MR.B BHATTA
<b>BAIL HEARING (BA)</b>				
2	<a href="#">Bail Appln./2732/2024</a> WITH BA/4258/2023 (D/O). WITH SCANNED COPY OF CASE RECORD, FIXED	JITUL ALI <b>Versus</b> UNION OF INDIA	MR. K N CHOUDHURY MS. T SOM MR H DAS	SC, NCB
<b>BAIL HEARING</b>				
3	<a href="#">AB/2414/2024</a>	ANIRBAN DEWARI @ ANIRBAN DEORI <b>Versus</b> THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
<b>ORDERS</b>				
4	<a href="#">Review.Pet./138/2024</a> FIXED, IN WP(C)/5182/2022 (D/O), WP(C)/5882/2022 (D/O)	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR <b>Versus</b> KANCHAN HAZARIKA AND 7 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA MS. P P DAS	MR. K N CHOUDHURY(R-1 TO 3) MR. D J DAS(R-1 TO 3) N GAUTAM(R-1 TO 3) SC, IRRIGATION
5	<a href="#">Review.Pet./139/2024</a> FIXED, IN WP(C)/3013/2024 (D/O)	RAMESH DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH AND F W
6	<a href="#">Review.Pet./143/2024</a> FIXED, IN WP(C)/2991/2024 (D/O)	JONALI DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W SC, PWD

7	<a href="#">Review.Pet./144/2024</a> FIXED, IN WP(C)/2995/2024 (D/O)	BHANITA DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
8	<a href="#">Review.Pet./147/2024</a> FIXED, IN WP(C)/3015/2024 (D/O)	DINAMANI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH AND F W
9	<a href="#">Review.Pet./148/2024</a> FIXED, IN WP(C)/2993/2024 (D/O)	MUKUL BORA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
10	<a href="#">Review.Pet./160/2024</a> FIXED, IN WP(C)/2163/2023 (D/O)	NIHAR PRASAD SHARMA <b>Versus</b> NUMALIGARH REFINERY LTD AND 4 ORS	MR. K N CHOUDHURY MR P KATAKI MRS R BEGUM	
<b>HEARING</b>				
11	<a href="#">I.A.(Civil)/1609/2021</a> FIXED in El.Pet./4/2021 <b>WITH</b> <a href="#">El.Pet./4/2021</a>	NIJAM UDDIN CHOUDHURY <b>Versus</b> MOON SWARNAKAR  MOON SWARNAKAR <b>Versus</b> NIJAM UDDIN CHOUDHURY	MR K P PATHAK MR H I CHOUDHURY MR B CHOUDHURY  MR. R BORPUJARI MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	MR P NAYAK MR A CHALIHA MS PADMINI BARUA  MR K P PATHAK MR H I CHOUDHURY MR M J QUADIR MR B CHOUDHURY
	<b>WITH</b> <a href="#">I.A.(Civil)/1611/2021</a> in El.Pet./4/2021	NIJAM UDDIN CHOUDHURY <b>Versus</b> MOON SWARNAKAR	MR K P PATHAK MR K P PATHAK MR H I CHOUDHURY	MR P NAYAK MR A CHALIHA MS PADMINI BARUA

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## THE GAUHATI HIGH COURT AT GUWAHATI

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[ For Thursday,24th October 2024]

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**  
**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 10

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">I.A.(CrI.)/387/2024</a> WITH OFFICE NOTE, FIXED in CrI.A./286/2023	HASEN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./286/2023</a>	HASEN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
<b>HEARING</b>				
2	<a href="#">CRL.A(J)/9/2018</a> 7 Y 11 M 20 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2	ADHAN DAS <b>Versus</b> THE STATE OF ASSAM	MR. ANUP MRINAL DUTTA, AMICUS CURIAE	PP, ASSAM
3	<a href="#">CrI.A./295/2018</a> 6 Y 6 M 3 D :WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2, FIXED	SRI RAMDHAN NAMASUDRA @ MANORANJAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. A DEVI	MR. S P CHITTAWAT (R2) MR. MD I HAQUE (R2) PP, ASSAM
4	<a href="#">CRL.A(J)/73/2020</a> 4 Y 11 M 2 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2	SANTOK HANS <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
5	<a href="#">CRL.A(J)/76/2020</a> 6 Y 1 M 8 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	SANTIUS KUJJUR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
6	<a href="#">CrI.A./181/2022</a> 2 Y 7 M 12 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2	MAINUL HUSSAIN @ MAINUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P SHARMAH MR P SONOWAL	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/1202/2023</a> in CrI.A./181/2022	MAINUL HUSSAIN @ MAINUL ALI <b>Versus</b> THE STATE OF ASSAM,	MR P SHARMAH MR P SONOWAL MR R CHETRY	PP, ASSAM
7	<a href="#">CrI.A./97/2023</a> 2 Y 3 M 17 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2, FIXED	DEBESWAR BASUMATARY <b>Versus</b> UNION OF INDIA AND ANR.	MR. M BISWAS MR M BASUMATARI MS M DAS S K DAS	S C KEYAL, SC, NCB

**WITH**  
[I.A.\(CrI.\)/231/2023](#)  
**in** CrI.A./97/2023

DEBESWAR BASUMATARY  
**Versus**  
UNION OF INDIA AND ANR.

MR. M BISWAS

S C KEYAL, SC, NCB

8 **WITH**  
[CRL.A\(J\)/91/2022](#)  
**6 Y 1 M 10 D :**

SHAJAN KARKI  
**Versus**  
THE STATE OF ASSAM

MR. ASHIM CHAMUAH,  
(LEGAL AID COUNSEL)

PP, ASSAM

9 [CrI.A./363/2023](#)  
WITH LCR - 4 (FOUR) FILES, FIXED

MD. SHAHIL KHAN @ HUSSAIN  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR. S NATH  
MR R DHAR  
MR S BORTHAKUR  
MD. A MATLIB  
MR H P NEPAL  
A R HAZARIKA

MR S DUTTA ( LEGAL AID  
COUNSEL FOR R-2)  
MR. S DUTTA, LEGAL AID  
COUNSEL FOR R-2  
PP, ASSAM

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31)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



सत्यमेव जयते

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM****2:00 PM to 4:30 PM****[ For Thursday,24th October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]****BEFORE:****HONOURABLE MR. JUSTICE MANISH CHOUDHURY****HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI****COURT NO: 12****[THIS BENCH WILL SIT AT 10:30 AM****RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS  
WILL SIT AFTER RISING OF THIS BENCH.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**HEARING**

1	<a href="#">Crl.A./111/2024</a> FIXED, AT 10:30 AM, WITH LCR 8 FILES (SCANNED COPY)	AJOY BASUMATARY @ AJOY @ B.BUHUM @ BIRKHAND BASUMATRY AND 7 ORS. <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR. A K BHATTACHARYYA MR. R DE MR D K BHATTACHARYYA A GAUTAM	SC, NIA
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LEAVE NOTE OF ADVOCATES FOR 24/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
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11)	MR. R L YADAV	21-10-2024	To	10-12-2024
12)	MRS A SAIKIA	09-10-2024	To	27-10-2024
13)	MS N SAIKIA	21-10-2024	To	30-10-2024
14)	MR H MAURYA	21-10-2024	To	20-11-2024
15)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
16)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
17)	MR. N J GOGOI	22-10-2024	To	08-11-2024
18)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
19)	MR D K MISHRA	22-10-2024	To	30-10-2024
20)	MR. P MAHANTA	22-10-2024	To	24-10-2024
21)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024

22)	MR A K DAS	22-10-2024	To	26-10-2024
23)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
24)	MR P C DEY	24-10-2024	To	25-10-2024
25)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
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29)	MRS. B SARKAR	28-10-2024	To	10-11-2024
30)	MR. T ROY	28-10-2024	To	10-11-2024
31)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



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**[ For Thursday,24th October 2024]**

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**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 12**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/1681/2020</a> FIXED, WITH LCR	JYOTI NARAYAN GOGOI AND 2 ORS. <b>Versus</b> THE HONOURABLE GAUHATI HIGH COURT AND 8 ORS.	MR. P PATHAK MRS. P BARMAN (BORKAKOTI) MR. A NARZARI	GA, ASSAM R SARMAH SC, GHC
2	<a href="#">WP(C)/2701/2021</a> FIXED	SUROJ HEMBROM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR D C K HAZARIKA MS J KALITA	GA, ASSAM SC, REVENUE
3	<a href="#">WP(C)/6031/2023</a> FIXED	KONPONA HAZARIKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, REVENUE
4	<a href="#">WP(C)/7463/2023</a> FIXED	JAGATDHAR CHAKRAVARTY@ JAGATDHAR SARMA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R N D SARMA MR. A DHAR	GA, ASSAM MR. K BHATTACHARJEE (r-5) MS T BARUAH (r-5) DY.S.G.I. SC, REVENUE
5	<a href="#">WP(C)/3556/2024</a> B/O	FUEL SOURCES (INDIA) PVT LTD <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. K P MAHESWARI MS. M SHARMA M. KALITA DIVYANSH RATHI	MRS. R DEVI DY.S.G.I.
<b>HEARING</b>				
6	<a href="#">WP(C)/2918/2015</a>	LATE MANOMOHAN BAISHYA, REPRESENTED BY RAMANI BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR A M MAZUMDAR MR.R ISLAM MR.H MEDHI MR D N SARMAH	SC, FOREST(R9) GA, ASSAM(R1-6) MRS.V L SINGH SC, NHAI(R8) MR.L N DIHINGIA MR.H BURAGOHAIN SC, PWD(R7)
	<b>WITH</b> <a href="#">I.A.(Civil)/627/2017</a> <b>in</b> WP(C)/2918/2015	MANOMOHAN BAISHYA and 83 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR.R ISLAM MR.H MEDHI	SC, FOREST(R9) GA, ASSAM(R1-6) MRS.V L SINGH MR.B GOSWAMI SC, NHAI(R8) MR.L N DIHINGIA MR.H BURAGOHAIN ADDL. AG, ASSAM SC, PWD(R7)



7	<b>WITH</b> <a href="#">WP(C)/1128/2015</a>	PRADIP MEDHI and 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR A M MAZUMDAR (P3) MR. R ISLAM MR.T AHMED MR. H MEDHI MR. D N SARMAH (P3)	GA, ASSAM (R1-5) SC, NHAI (R7) MR. D DEKA
	<b>WITH</b> <a href="#">I.A.(Civil)/616/2017</a> in WP(C)/1128/2015	PRADIP MEDHI and 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR.R ISLAM MR.T AHMED MR.H MEDHI	GA, ASSAM(R1-5) SC, NHAI7 MR.D DEKA
8	<b>WITH</b> <a href="#">WP(C)/1945/2015</a>	KHAIRUL HOQUE CHOUDHURY and 60 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR A M MAZUMDAR MR.R ISLAM MR.T AHMED MR.H MEDHI MR D N SARMAH	SC, FOREST MRS.V L SINGH MR.L N DIHINGIA MR.H BURAGOHAIN MR.G TAKU(R-10) SC, PWD MR.K GUPTA(R-10) SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/877/2017</a> in WP(C)/1945/2015	KHAIRUL HOQUE CHOUDHURY and 60 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR.R ISLAM MR.T AHMED MR.H MEDHI	SC, FOREST MRS.V L SINGH MR.L N DIHINGIA MR.H BURAGOHAIN MR.G TAKU(R-10) SC, REVENUE MR.K GUPTA(R-10) SC, PWD
9	<a href="#">WP(C)/2087/2017</a> FIXED	GOPANJOY NAIDING and 12 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.C BARUAH MR.D BARUA MR.B BARUAH	GA, ASSAM SC, NHAI MR. R K TALUKDAR (R-6) SC, N C HILLS
10	<a href="#">WP(C)/3170/2017</a>	ASIB ALI <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR. G CHOUDHURY MR A GONI MS.M DEVI MR.S HOQUE	GA, ASSAM
11	<b>WITH</b> <a href="#">WP(C)/3166/2017</a>	ALIFUL AHMED <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR A GONI MR.S CHOUDHURY MS.M DEVI MR.S HOQUE	GA, ASSAM
12	<a href="#">WP(C)/5960/2017</a>	UCO BANK <b>Versus</b> ASSAM FINANCIAL CORPORATION	MR.M SHARMA	MS.T GOSWAMI MS.T GOSWAMI SC, AFC
13	<a href="#">WP(C)/6888/2022</a>	RAJ SINGHA AND 7 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. H. BURAGOHAIN MR H BORAH MS A DEVI MS. M BURAGOHAIN	GA, ASSAM MR. J K GOSWAMI, SC, AIDC (R-5) MR A KALITA, SC, INDUSTRIES AND COMMERCE DEPTT. MR. K GOGOI ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 24/10/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./3230/2024</a>	RASHIDUL HOQUE FARAJI @ RASHIDUL HOQUE @ ROSHIDUL <b>Versus</b> THE STATE OF ASSAM,	MR G CHAMUAH	PP, ASSAM
2	<a href="#">Bail Appln./3234/2024</a> B/O	SAYEB ALI <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
3	<a href="#">Bail Appln./3237/2024</a>	SRI LAKHYA DEKA @ SRI LAKHYADHAR DEKA <b>Versus</b> THE STATE OF ASSAM	MR. S K ZAMAN MR S H SIKDAR MD IMRAN	PP, ASSAM
4	<a href="#">Bail Appln./3238/2024</a>	JALIM UDDIN @ JAMAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. R ISLAM	PP, ASSAM
5	<a href="#">Bail Appln./3239/2024</a>	MANSING CHAUHAN <b>Versus</b> THE STATE OF ASSAM	MR. R BORA MS R MEDHI	PP, ASSAM
6	<a href="#">Bail Appln./3240/2024</a>	BABUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MD IMRAN MS S ABDULLAH	PP, ASSAM
<b>MOTION</b>				
7	<a href="#">AB/2797/2024</a>	MOJMUN NEHAR TAPADAR <b>Versus</b> THE STATE OF ASSAM,	MR. A H M R CHOUDHURY	PP, ASSAM
8	<a href="#">AB/2798/2024</a>	SOMER ALI <b>Versus</b> THE STATE OF ASSAM	MR P SONOWAL MR A DEKA	PP, ASSAM
9	<a href="#">AB/2799/2024</a>	JAMIR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. D BHUYAN MR. P GOGOI	PP, ASSAM
10	<a href="#">AB/2803/2024</a>	MANOJ KUMAR BORDOLOI @ MONUJ KUMAR BORDOLOI <b>Versus</b> THE STATE OF ASSAM	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	PP, ASSAM
11	<a href="#">AB/2804/2024</a>	JURAN ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MR. P K MUNIR MR. A. GAYAN	PP, ASSAM

12	<a href="#">AB/2805/2024</a>	DEEP JYOTI GOSWAMI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM
13	<a href="#">AB/2806/2024</a>	DEVANGA NARAYAN BAROOAH <b>Versus</b> THE STATE OF ASSAM	MR. D K BAIDYA	PP, ASSAM
14	<a href="#">AB/2807/2024</a>	FARIJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
15	<a href="#">Bail Appln./1325/2024</a> WITH SCANNED CASE RECORD	BILAL AHMED <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
16	<a href="#">Bail Appln./2514/2024</a> FIXED	HIMADRI NATH @ HEMONTI <b>Versus</b> THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
17	<a href="#">Bail Appln./2877/2024</a> FIXED, WITH AB/2335/2024 (D/O), AB/2354/2024 (D/O)	MD JUBBAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
18	<a href="#">Bail Appln./2905/2024</a> FIXED	MD. RAHIM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
19	<a href="#">Bail Appln./3038/2024</a> FIXED	DHURBAJYOTI GOGOI @ DHRUBA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. H S BORAH	PP, ASSAM
20	<a href="#">Bail Appln./3171/2024</a> FIXED	MONOWARA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MR. I HUSSAIN	PP, ASSAM
21	<a href="#">Bail Appln./3184/2024</a> FIXED	SUNENDRA NEOG @ SURENDRA NEOG <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
<b>WITH</b>				
22	<a href="#">Bail Appln./3163/2024</a>	RUPAM CHARENGIA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
<b>BAIL HEARING</b>				
23	<a href="#">AB/2257/2023</a> FIXED	SANJAY DOLEY <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
24	<a href="#">AB/4110/2023</a> FIXED	BIMAL BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
25	<a href="#">AB/773/2024</a> FIXED	RASIDUL ISLAM @ BHUTTU <b>Versus</b> THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
26	<a href="#">AB/1369/2024</a> FIXED	RAHUL KR DUTTA @ RAHUL DUTTA <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
27	<a href="#">AB/1538/2024</a> FIXED	RAJIUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
28	<a href="#">AB/1951/2024</a> FIXED	ABDUL WAHHAB MIAH <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
29	<a href="#">AB/2254/2024</a> FIXED	RAJIM ALI AND ORS <b>Versus</b> THE STATE OF ASSAM	MR. KHAIRUL ISLAM J S AHMED	PP, ASSAM

30	<a href="#">AB/2291/2024</a> FIXED	LATIFUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR N J DAS MR S.K. KASHYAP	PP, ASSAM
31	<a href="#">AB/2305/2024</a> FIXED	MINTU AHMED AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MD P RAHMAN	PP, ASSAM
32	<a href="#">AB/2337/2024</a> FIXED	MUNNAF ALI <b>Versus</b> THE STATE OF ASSAM,	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
33	<a href="#">AB/2342/2024</a> FIXED	SAMIR DADARAO NAIK <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
34	<a href="#">AB/2376/2024</a> FIXED	MD NAZRUL ISLAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
35	<a href="#">AB/2381/2024</a> FIXED	GITAMONI KALITA <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. D CHUTIA MR SAURADEEP DEY	PP, ASSAM
36	<a href="#">AB/2408/2024</a> FIXED	MD. HASMAT ALI <b>Versus</b> THE STATE OF ASSAM	MS A HUSSAIN MR. M I HUDA S AHMED	PP, ASSAM
37	<a href="#">AB/2455/2024</a> FIXED	RAFIKUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
38	<a href="#">AB/2484/2024</a> FIXED	RIJU NANGFLANG <b>Versus</b> THE STATE OF ASSAM	MS. J HAZARIKA MR M CHOUDHURY MR P J DAS	PP, ASSAM
39	<a href="#">AB/2503/2024</a> FIXED	RAJINA PARBIN @ RAJINA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR MR. O FARUK	PP, ASSAM
40	<a href="#">AB/2522/2024</a> FIXED	PRALAY SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. P P GOGOI MR A SARANIA N GOGOI	PP, ASSAM
41	<a href="#">AB/2558/2024</a> FIXED	DIPSHIKHA HAZARIKA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
42	<a href="#">AB/2572/2024</a> FIXED	FULCHAND MOHAMMAD <b>Versus</b> THE STATE OF ASSAM	K RAHMAN	PP, ASSAM
43	<a href="#">AB/2589/2024</a> FIXED	MR ROBINS K THOMAS <b>Versus</b> THE STATE OF ASSAM	MR. B K JAIN MS. P C BARNALI NAIR	PP, ASSAM
44	<a href="#">AB/2603/2024</a> FIXED	SHAQUIL MAHMOOD RAJA <b>Versus</b> THE STATE OF ASSAM	MR A K DAS MR A.SARKAR	PP, ASSAM
45	<a href="#">AB/2605/2024</a> FIXED	TAFAJJUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	PP, ASSAM
46	<b>WITH</b> <a href="#">Bail Appln./2954/2024</a>	ABDUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	PP, ASSAM
47	<a href="#">AB/2643/2024</a> FIXED	MONJIR AHMED @ MONJU AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A S TAPADER MR M AHMED	PP, ASSAM
48	<a href="#">AB/2656/2024</a> FIXED	GOVINDA NAMO SUDRA <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM

49	<a href="#">AB/2694/2024</a> FIXED	HASINUR ISLAM SHEK @ RAMBO <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH MR. H S BORAH	PP, ASSAM
50	<a href="#">AB/2734/2024</a> FIXED	JOYBAR ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
51	<b>WITH</b> <a href="#">Bail Appln./3134/2024</a>	AZIMA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
52	<a href="#">AB/2768/2024</a> FIXED	PULEN BARMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR R ISLAM MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MR. A K DAS	PP, ASSAM
<b>HEARING</b>				
53	<a href="#">RFA/29/2010</a> PART-HEARD, FIXED, WITH LCR	ON THE DEATH OF REDWANUL HOQUE LASKAR HIS LEGAL HERIS LAILA KHANOM LASKAR and ORS <b>Versus</b> ON THE DEATH OF BIKASH BHUIYA HIS LEGAL HEIRS	MR.K K MAHANTA MD. M H CHOUDHURY MS.L N CHOUDHURY MD.M H CHOUDHURY MR.B U LASKAR MS.M DEORI MS.D J BORAH MR.K SINGHA MS.M DUWARAH MS.S KHAN MR MONZUR K CHOUDHURY (p-10,11) MR. P CHAKRABORTY (p- 10,11) R. BARUAH (p-10,11) MR. S N AHMED (p-10,11)	MR.S K GHOSH MR.S P CHOUDHURY
	<b>WITH</b> <a href="#">CO/2/2011</a> in RFA/29/2010	BIKASH BHUIYA and 3 ORS, <b>Versus</b> MD. REDWANUL HOQUE LASKAR and ORS,		
	<b>WITH</b> <a href="#">MC/3456/2013</a> in RFA/29/2010	MD.REDWANUL HOQUE LASKAR and ORS <b>Versus</b> BIKASH BHUIYAN and 2 ORS		
	<b>WITH</b> <a href="#">I.A./282/2015</a> in RFA/29/2010	ON THE DEATH OF MD AINUL HOQUE LASKAR @ ANSARUL HOQUE LASKAR HIS LEGAL HEIRS - SULTANA BEGUM LASK <b>Versus</b> BIKASH BHUIYAN and 2 ORS	MR.K K MAHANTA MS.L N CHOUDHURY MD.M H CHOUDHURY MR.B U LASKAR MS.M DEORI MS.D J BORAH MR.K SINGHA MS.M DUWARAH MS.S KHAN	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY
	<b>WITH</b> <a href="#">I.A.(Civil)/1856/2017</a> in RFA/29/2010	BIKASH BHUIYAN and 2 ORS <b>Versus</b> ON THE DEATH OF REDWANUL HOQUE LASKAR HIS LEGAL HERIS LAILA KHANOM LASKAR and ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.K K MAHANTA MS.L N CHOUDHURY MD.M H CHOUDHURY MR.B U LASKAR MS.M DEORI MS.D J BORAH MR.K SINGHA MS.M DUWARAH MS.S KHAN

**WITH**  
[I.A.\(Civil\)/282/2022](#)  
**in** RFA/29/2010

ON THE DEATH OF REDWANUL HOQUE  
LASKAR HIS LEGAL HERIS LAILA  
KHANOM LASKAR

MD. M H CHOUDHURY  
MR MONZUR K  
CHOUDHURY  
MR. P CHAKRABORTY  
MR. S N AHMED

**Versus**

ON THE DEATH OF BIKASH BHUIYA HIS  
LEGAL HEIRS 1.1) SHUKLA BHUIYA

M/S JAY HIND SUPPLY CORPORATION

**Versus**

UNION OF INDIA

MR. K N CHOUDHURY  
MR. T DEURI  
MR. A DHAR

MR. S C KEYAL  
(ASSTT.S.G.I.)  
MR H GUPTA  
ASSTT.S.G.I.

54 [Arb.A./2/2018](#)  
PART-HEARD, FIXED, WITH LCR

55 [Crl.Pet./858/2023](#)  
PART-HEARD, WITH SCANNED  
COPY OF LCR, FIXED

PRIYANSHU BOIRAGI  
**Versus**  
THE STATE OF ASSAM AND ANR

MR Z KAMAR  
MR. R DUBEY  
MS. A B KAYASTHA  
MR. A N I HUSSAIN  
MS N B KAYASTHA

MR. M HUSSAIN (R2)  
MS G SWAMI (R2)  
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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13)	MS N SAIKIA	21-10-2024	To	30-10-2024
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17)	MR. N J GOGOI	22-10-2024	To	08-11-2024
18)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
19)	MR D K MISHRA	22-10-2024	To	30-10-2024
20)	MR. P MAHANTA	22-10-2024	To	24-10-2024
21)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
22)	MR A K DAS	22-10-2024	To	26-10-2024
23)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
24)	MR P C DEY	24-10-2024	To	25-10-2024
25)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
26)	MR. L C DEY	24-10-2024	To	29-10-2024
27)	MR. B BARMAN	22-10-2024	To	30-10-2024
28)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
29)	MRS. B SARKAR	28-10-2024	To	10-11-2024
30)	MR. T ROY	28-10-2024	To	10-11-2024
31)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,24th October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 15**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">SAO/3/2010</a> (HEARING), WITH LCR, FIXED	SMTI. ILLA DEVI CHAKRABORTY and 9 ORS, <b>Versus</b> ON THE DEATH OF RAJAT BARUAH, HIS LEGAL HEIRS AND ANR	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA
<b>ADMISSION</b>				
2	<a href="#">WP(C)/4991/2022</a> PART-HEARD, FIXED	HITESH KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N B P SINGHA MR. D BARMAN	SC, ELEM. EDU MR. R BORPUJARI (R-4 & 5) SC, FINANCE DEPTT.
3	<a href="#">FAO/30/2024</a> FIXED	RANJIT BORAH @ DEB DAS BORAH <b>Versus</b> JAGAT NAYAK AND ANR	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. A K GUPTA.(R-1) MR. R S MISHRA.(R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/1346/2024</a> in FAO/30/2024	RANJIT BORAH @ DEB DAS BORAH <b>Versus</b> JAGAT NAYAK AND ANR	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
<b>ORDERS</b>				
4	<a href="#">RSA/259/2019</a> FIXED	AZIZUR RAHMAN AND 7 ORS <b>Versus</b> HUMAYUN KABIR AND 4 ORS.	MRS R BEGUM MS. R CHOUDHURY MD. B ISLAM L K BORAH MR. A A MONDAL MR S HUSSAIN MS. S S ZIA MR D. CHAKRABORTY	L K BORAH MR. S RANA
	<b>WITH</b> <a href="#">I.A.(Civil)/3986/2019</a> in RSA/259/2019	AZIZUR RAHMAN AND 7 ORS <b>Versus</b> HUMAYUN KABIR AND 4 ORS	MRS R BEGUM MD. B ISLAM MR. A A MONDAL MR S HUSSAIN	
5	<a href="#">RSA/205/2023</a> FIXED	UNION OF INDIA <b>Versus</b> DR. PRASANTA KUMAR DAS	MR. S K MEDHI	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI



	<b>WITH</b> <a href="#">I.A.(Civil)/378/2024</a> in RSA/205/2023	UNION OF INDIA AND 2 ORS <b>Versus</b> DR. PRASANTA KUMAR DAS	MR. S K MEDHI	
6	<a href="#">I.A.(CrI.)/668/2024</a> FIXED, WITH LCR 1 FILE (SCANNED) in CrI.Pet./235/2021 <b>WITH</b> <a href="#">CrI.Pet./235/2021</a>	MUSSTT KHADIJA BEGUM <b>Versus</b> ABUL KALAM @ ABDUL KALAM AND ANR	MR. A K TALUKDAR MR. S I KHAN	PP, ASSAM
		ABUL KALAM @ ABDUL KALAM <b>Versus</b> MUSSTT KHADIJA BEGUM AND ANR	MR H R A CHOUDHURY MR. N H MAZARBHUIYAN MR. I A HAZARIKA MR. M A CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA R ALI	MR. A K TALUKDAR (R-1) MR. S ISLAM (R-1) MR F K R AHMED (R-1) PP, ASSAM
7	<b>WITH</b> <a href="#">CrI.Pet./929/2023</a>	MUSSTT. KHADIJA BEGUM @ KHADEJA BEGAM <b>Versus</b> ABUL KALAM @ ABDUL KALAM AND ANR.	MR. A K TALUKDAR MR S ISLAM	MR. A AHMED (R1) MR. M A CHOUDHURY (R1) PP, ASSAM (R2)
	<b>WITH</b> <a href="#">I.A.(CrI.)/555/2024</a> in CrI.Pet./929/2023	MUSSTT. KHADIJA BEGUM @ KHADEJA BEGAM <b>Versus</b> ABUL KALAM @ ABDUL KALAM AND ANR	MR. A K TALUKDAR MR S ISLAM	PP, ASSAM
<b>HEARING</b>				
8	<a href="#">RSA/60/2017</a> PART-HEARD, WITH LCR, FIXED	ON THE DEATH OF SMTI ROMA ROY HER LEGAL HEIRS SRI JANMAJIT ROY and ORS <b>Versus</b> SMTI SHIPRA ADITYA and 5 ORS	MR. P K ROY MR. S K CHAKRABORTY MR. M DUTTA MS. A CHAKRABORTY	MR. D MOZUMDER MS. J KAKOTI MR. S BISWAS
9	<b>WITH</b> <a href="#">RSA/59/2017</a> WITH LCR	ON THE DEATH OF SMTI ROMA ROY HER LEGAL HEIRS SRI JANMAJIT ROY and ORS <b>Versus</b> SMTI SHIPRA ADITYA and 38 ORS	MR. P K ROY MR.S K CHAKRABORTY MS.M DUTTA MS.A CHAKRABORTY	GA, ASSAM MR.D MOZUMDER MR. S BISWAS
10	<a href="#">RFA/114/2017</a> PART-HEARD, WITH LCR, FIXED	SHRI DEBENDRA SETHIA <b>Versus</b> THE AIRPORT DIRECTOR AIRPORT AUTHORITY OF INDIA and 4 ORS	MR. S AGARWAL MR. N ANAND MS. L SRIVASTAV MR. A K SINGH MR. M MALAKAR MR. H L MAURYA	MR. R DUBEY SC, A A I
11	<a href="#">RSA/244/2018</a> PART-HEARD, WITH LCR, FIXED	MD KASHEM ALI AND ANR <b>Versus</b> LEGAL HEIRS OF LATE ASIAT ALI	A I AHMED A IKBAL M NATH	MS. R CHOUDHURY (R1.1, R1.5, R1.7, R2, R3.1-R3.4, R4)
12	<a href="#">RFA/37/2018</a> WITH LCR, FIXED	MONURANJAN SINGH <b>Versus</b> ADILUR RAHMAN SAIKIA	MR SISHIR DUTTA MR. A BISWAS MR B BURAGOHAIN MS. S E AHMED MD A A HUSSAIN MS S MOCHAHARI MR. S DUTTA M AHMED MR. D R GOGOI	MR. S DASGUPTA MR. A SARMA MR. B BARUAH MR. K KALITA MR. S CHOWDHURY MR J LOTHAN MR U RONGPI
13	<a href="#">RSA/202/2019</a> WITH LCR, FIXED	ON THE DEATH OF SRI BIJAY DEY HIS LEGAL HEIRS AND ORS <b>Versus</b> SRI NANTU DHAR AND 2 ORS.	MR DEBA SARMAH	MR G P BHOWMIK MS. R CHOUDHURY MS. J PURKAYASTHA MRS. M HORE
	<b>WITH</b> <a href="#">I.A.(Civil)/3083/2019</a> in RSA/202/2019	SR BIJAY DEY AND ANR <b>Versus</b> SRI NANTU DHAR AND 2 ORS	MR DEBA SARMAH	
14	<a href="#">Intest.Cas./3/2020</a> WITH LCR, FIXED	SRI GAURI SHANKAR PAUL @ MORAN PAUL <b>Versus</b> ARI BISWAJIT @ DEBU PAUL	MR. A K PURKAYASTHA MS. S B CHOUDHURY	MRS. K DEVI MS R P BARUAH

15	<a href="#">RSA/94/2021</a> WITH LCR, FIXED	LEGAL HEIRS OF AINUDDIN SK. KOBBAT ALI AND 6 ORS <b>Versus</b> LEGAL HEIRS OF LATE KASER UDDIN, SAHAD ALI AND 12 ORS	MS. R CHOUDHURY MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM MS S S ZIA MR D. CHAKRABORTY	MR. M A SHEIKH
16	<a href="#">RFA/45/2022</a> WITH LCR, B/O	ON THE DEATH OF SMRITIREKHA CHAKRABORTY BEING SUBSTITUTED BY PINKY CHAKRABORTY <b>Versus</b> ANURADHA CHAKRABORTY	MR S KHOUND MS. N BORAH	MR. A K GUPTA MR. R S MISHRA
17	<a href="#">Test.App./4/2023</a> WITH LCR, B/O	MD. ISLAM NAWAJ AHMED @ ISLAM NAWAJ UDDIN AHMED AND 2 ORS. <b>Versus</b> MUSSTT. ARIFA AHMED AND 3 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	MR SISHIR DUTTA (ALL RESPONDENTS) MS S MOCHAHARI (ALL RESPONDENTS) MR. S DUTTA (ALL RESPONDENTS) MR S DUTTA (ALL RESPONDENTS)
18	<b>WITH</b> <a href="#">Test.App./3/2023</a>	ISLAM NAWAJ AHMED @ ISLAM NAWAJ UDDIN AHMED AND 2 ORS. <b>Versus</b> AFIFA AHMED AND 3 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MS A MESEN MR S AFRIDI MS S SIDDIQUA	
19	<a href="#">Review.Pet./36/2023</a> in CRP/55/2021 (D/O), FAO/57/2019(D/O), WITH LCR, FIXED	ARCHANA DAS <b>Versus</b> REETA DAS AND 2 ORS	MS S SHARMA	MR. A K RAY
20	<b>WITH</b> <a href="#">Review.Pet./128/2022</a>	REETA DAS AND 2 ORS. <b>Versus</b> ARCHANA DAS	MR. A K RAY MR. I GOGOI MISS T DAS MS. A DEB	MS S SHARMA MS S SHARMA
21	<a href="#">FAO/27/2024</a> WITH LCR, FIXED	NUR NEHAR KHATUN <b>Versus</b> KULSON NESSA AND 2 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	MR. B J MUKHERJEE(R-1,2) MS R SAHA (R-1,2)
	<b>WITH</b> <a href="#">I.A.(Civil)/1231/2024</a> in FAO/27/2024	NUR NEHAR KHATUN <b>Versus</b> KULSON NESSA AND 2 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	

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LEAVE NOTE OF ADVOCATES FOR 24/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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18)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
19)	MR D K MISHRA	22-10-2024	To	30-10-2024
20)	MR. P MAHANTA	22-10-2024	To	24-10-2024
21)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
22)	MR A K DAS	22-10-2024	To	26-10-2024
23)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
24)	MR P C DEY	24-10-2024	To	25-10-2024
25)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
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28)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
29)	MRS. B SARKAR	28-10-2024	To	10-11-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Thursday,24th October 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./3243/2024</a>	MD MAMON HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
2	<a href="#">Bail Appln./3244/2024</a>	SRI NITIN PATIL DNYANU <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MS. M KUMARI MR D NANDI MR. M KALITA B U LASKAR	SC, CBI
<b>MOTION</b>				
3	<a href="#">Tr.P.(CrI.)/42/2024</a> FIXED	THE STATE OF NAGALAND <b>Versus</b> JAPITO Y ZHIMO AND 4 ORS	SR GA NAGALAND	
<b>WITH</b>				
4	<a href="#">Crl.Pet./1278/2024</a>	THE STATE OF NAGALAND <b>Versus</b> JAPITO Y ZHIMO AND 4 ORS	SR GA NAGALAND	
<b>WITH</b>				
5	<a href="#">Crl.Pet./1279/2024</a>	JAPITO Y ZHIMOMI AND 4 ORS <b>Versus</b> THE STATE OF NAGALAND AND ANR	MR. A ZHIMOMI	GA, NAGALAND
<b>WITH</b>				
6	<a href="#">Crl.Pet./1281/2024</a>	P. KAKIHO AWOMI <b>Versus</b> THE STATE OF NAGALAND AND 5 ORS	MR SENTIYANGER	GA, NAGALAND
7	<a href="#">Crl.Rev.P./141/2024</a> FIXED	UDAYADITYA KASHYAP <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
8	<a href="#">Crl.Rev.P./419/2024</a>	TILAK DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N ALAM R K MR. A RAHMAN MS M MALIK	PP, ASSAM
9	<a href="#">Crl.Pet./1268/2024</a> FIXED	SHAHIDUL ISLAM <b>Versus</b> STATE OF ASSAM	MR. M A SHEIKH MR. M AHMED MS S AHMED	PP, ASSAM

**ADMISSION**

10	<a href="#">Crl.Pet./426/2021</a> FIXED, WITH LCR 1 FILE (SCANNED)	ALOK BARAN SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS	MR. P D NAIR (R-2) MR. G ALAM (R-2) MS J KHANOM(R-2) MR. H ROHMAN (R-2) MR. S R A NASER (R-2) PP, ASSAM
11	<a href="#">Tr.P.(Crl.)/21/2022</a> FIXED, WITH LCR 1 FILE (SCANNED)	MASTUFA HUSEN AND 2 ORS. <b>Versus</b> MAHAMADUR RAHMAN AND ANR.	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. A K TALUKDAR MR. S ISLAM S. I. KHAN PP, NAGALAND
12	<a href="#">Crl.Pet./35/2022</a> FIXED, WITH LCR 1 FILE (SCANNED)	BHASKARADITTYA RAY <b>Versus</b> SAJJAD JWAHIR AND ANR	MR. A CHAMUAH MS. P K DEVI	MR. A R SIKDAR (R-1) M M ZAMAN (R-1) PP, ASSAM
13	<a href="#">Tr.P.(Crl.)/46/2023</a> FIXED	MAINUL ISLAM AND ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K TALUKDAR MR S ISLAM A BEGUM	MR H R CHOUDHURY (R-3) S. TALUKDAR (R-3) PP, ASSAM
14	<a href="#">Crl.Rev.P./146/2023</a> B/O	KANAK DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. DILIP DEY	MR. A R SIKDAR (R-2) MR. S I TALUKDAR (R-2) MR. J A SIKDAR (R-2) PP, ASSAM MR. A H MONDAL (R-2)
15	<a href="#">Crl.Pet./813/2023</a> FIXED, WITH LCR 1 FILE (SCANNED)	DULAL BORAH <b>Versus</b> MRIDUL SAIKIA AND ANR	MR. R S MISHRA MR. P BORDOLOI MS M NIROLA	MR. M K DAS PP, ASSAM
16	<a href="#">Crl.Pet./1040/2023</a> FIXED, WITH LCR 5 FILES (SCANNED)	SAMSUL HOQUE AND GABBAR SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
17	<a href="#">Crl.Pet./127/2024</a> FIXED, WITH LCR 1 FILE (SCANNED)	AVINASH BHARTIA AND ANR <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION	MR. M PHUKAN MR. K K DUTTA MR. B GOGOI MR P NAYAK MR A CHALIHA MS. RUKMINI BARUA MS. PADMINI BARUA MR P TALUKDAR	SC, CBI
18	<a href="#">Crl.Pet./1210/2024</a> FIXED	SAIFUDDIN AHMED @ MD. SAIFUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
19	<a href="#">Bail Appln./2080/2024</a> FIXED	KULDEEP YADAV AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
20	<a href="#">Bail Appln./2833/2024</a> FIXED	HABIN KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. T SOM MS S ISLAM	PP, ASSAM
21	<a href="#">Bail Appln./2887/2024</a> FIXED	JILIMA BEGUM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. D K KOTHARI MR P PRAWAR MR Y KOTHARI MR. N KOTHARI	PP, ASSAM
22	<a href="#">Bail Appln./2940/2024</a> FIXED	ABHIJIT GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
23	<a href="#">Bail Appln./2974/2024</a> FIXED	REKIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
24	<a href="#">Bail Appln./2989/2024</a> FIXED	ANIRAM BASUMATARY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	PP, ASSAM
25	<a href="#">Bail Appln./3002/2024</a> FIXED, WITH OFFICE NOTE	JAMIR ALI @ JOMIR <b>Versus</b> THE STATE OF ASSAM AND ANR	MD. R ALI MR. A M KHAN MR T T MONI	PP, ASSAM

26	<a href="#">Bail Appln./3016/2024</a> FIXED	MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM
27	<a href="#">Bail Appln./3030/2024</a> FIXED	JITEN DEKA <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM
<b>WITH</b>				
28	<a href="#">Bail Appln./3126/2024</a>	SANJIB DEKA <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM
<b>BAIL HEARING</b>				
29	<a href="#">AB/1919/2024</a> FIXED, WITH OFFICE NOTE	SHEIKH FARUQUE AL BASH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	MR J ISLAM (R-2) PP, ASSAM
<b>WITH</b>				
30	<a href="#">AB/1688/2024</a>	SHEIKH ABDUR REZZAQUE AHMED AND ORS <b>Versus</b> TTHE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. R Deka MR. A AHMED MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
31	<a href="#">AB/2322/2024</a> FIXED, WITH OFFICE NOTE, WITH SCANNED COPY OF CASE RECORDS	SAHIL HOQUE AND SAHIL RAHAMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS A BEGUM	S. M. ZINNA(R-2) MS A KHATUN (R-2) PP, ASSAM
32	<a href="#">AB/2509/2024</a> FIXED, WITH OFFICE NOTE	SAIFUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
33	<a href="#">AB/2511/2024</a> FIXED, WITH OFFICE NOTE	IMRAN @ IMRAN DEWAN @ DHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
34	<a href="#">AB/2515/2024</a> FIXED, WITH OFFICE NOTE	MANOJ KR NATH @ MANOJ NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
35	<a href="#">AB/2619/2024</a> FIXED	SHAHINUR AHMED <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MS S AHMED	PP, ASSAM
<b>ORDERS</b>				
36	<a href="#">CrI.A./110/2023</a> FIXED, WITH LCR 4 FILES, P.B. 1	FAKRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
<b>WITH</b>				
	<a href="#">I.A.(CrI.)/262/2023</a> in CrI.A./110/2023	FAKRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
37	<a href="#">I.A.(CrI.)/552/2023</a> B/O, WITH LCR 4 FILES in CrI.A./225/2023	SHAH ALAM KHAN @ SHAH ALOM KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
<b>WITH</b>				
	<a href="#">CrI.A./225/2023</a>	SHAH ALAM KHAN @ SHAH ALOM KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

38	<a href="#">Crl.Pet./134/2024</a> B/O, WITH LCR 1 FILE (SCANNED)	MOZAHIDUL ISLAM @ MOJAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K AHMED MR. M A MONDAL MR. A ISLAM MR A AHMED MD A ISLAM MR. S A MONDAL	PP, ASSAM
39	<a href="#">I.A.(Crl.)/852/2024</a> FIXED in Crl.Rev.P./330/2024 <b>WITH</b> <a href="#">Crl.Rev.P./330/2024</a>	BHUJYOTI BAISHYA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	PP, ASSAM
		BHUJYOTI BAISHYA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	PP, ASSAM
<b>HEARING</b>				
40	<a href="#">Crl.Pet./1132/2018</a> (AS FIRST ITEM), FIXED	M/S. TEA MECH (INDIA) AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D DAS MR. N SHARMA MR. K GOOPTU	MR. K N CHOUDHURY (R2) MR. T DEURI (R2) MR. M MAHANTA (R2) PP, ASSAM
41	<a href="#">Crl.A./161/2008</a> FIXED, WITH LCR 1 BUNDLE	SARAT CH. BORA <b>Versus</b> C B I	N DUTTA, SR. ADV. MS.B CHOUDHURY MR.S BHARALI MR.B M CHOUDHURY MR.M DAS MR.U CHOUDHURY D NEOG MS. N BHARALI MR. N K NEOG	SC, CBI
42	<a href="#">Crl.A./63/2011</a> FIXED, WITH LCR 6 FILES	PUNYA KANTA DAS <b>Versus</b> STATE OF ASSAM	MR.B M CHOUDHURY MS. B SARMA, AMICUS CURIAE MS.S CHOUDHURY	PP, ASSAM
43	<a href="#">Crl.Pet./397/2012</a> FIXED	SHRI R.S. SHARMA <b>Versus</b> THE STATE OF ASSAM and ANR	MR.G N SAHEWALLA MR.B K DAS	MR. R K D CHOUDHURY, DY. S.G.I. (R-2) PP, ASSAM
44	<a href="#">Crl.A./316/2017</a> FIXED, WITH LCR 2 FILES	KHURSIDA HAZARIKA <b>Versus</b> MR MASADDAR ALI LASKAR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MSL RAHMAN	MR.S DAS MR.P M TALUKDAR
45	<a href="#">Crl.Rev.P./265/2021</a> B/O, WITH LCR 1 FILE	SAHALOM HUSSAIN MAZUMDER <b>Versus</b> ON THE DEATH OF THE COMPLAINANT/SAHIR UDDIN MAZUMDER (SINCE DECEASED) AND ORS	MR. B C DAS MR. D A KAIYUM MR J ISLAM	MS. R CHOUDHURY (R1A- R1E) MR. N H BARBHUIYA MS S S ZIA (R1A-R1E) PP, ASSAM MR M A BARBHUIYA
46	<a href="#">Crl.A./97/2022</a> FIXED, WITH LCR 3 FILES, WITH P.B. 1	THE STATE OF ASSAM <b>Versus</b> RAJEN SAIKIA AND ANR	MR. B B GOGOI	MR. U C RABHA(R-1) MR P KATAKI(R-2) MR. U N CHETIA(R-1) MR S MATAK(R-1) MRS R BEGUM(R-2) MRS. M D BORUAH(R-2)
47	<a href="#">Crl.Rev.P./362/2022</a> B/O, WITH LCR 2 FILES	SUMITA MAZUMDAR <b>Versus</b> DEBASISH MAZUMDAR	MR. M NATH MR. A ROY MS. S RAJKUMARI	MR. K BHATTACHARJEE MR. S DAS MS. B TALUKDAR

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LEAVE NOTE OF ADVOCATES FOR 24/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024

8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	R C SANCHATI	21-10-2024	To	26-10-2024
10)	MS. K YADAV	21-10-2024	To	10-12-2024
11)	MR. R L YADAV	21-10-2024	To	10-12-2024
12)	MRS A SAIKIA	09-10-2024	To	27-10-2024
13)	MS N SAIKIA	21-10-2024	To	30-10-2024
14)	MR H MAURYA	21-10-2024	To	20-11-2024
15)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
16)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
17)	MR. N J GOGOI	22-10-2024	To	08-11-2024
18)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
19)	MR D K MISHRA	22-10-2024	To	30-10-2024
20)	MR. P MAHANTA	22-10-2024	To	24-10-2024
21)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
22)	MR A K DAS	22-10-2024	To	26-10-2024
23)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
24)	MR P C DEY	24-10-2024	To	25-10-2024
25)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
26)	MR. L C DEY	24-10-2024	To	29-10-2024
27)	MR. B BARMAN	22-10-2024	To	30-10-2024
28)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
29)	MRS. B SARKAR	28-10-2024	To	10-11-2024
30)	MR. T ROY	28-10-2024	To	10-11-2024
31)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,24th October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- TOP OF THE LIST -</b>				
1	<a href="#">Crl.Rev.P./343/2024</a> PART-HEARD	MODI DISTILLERY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. P N GOSWAMI, SR. SC, EXCISE DEPTT. PP, ASSAM
<b>WITHDRAWAL</b>				
2	<a href="#">AB/2674/2024</a> FIXED	MOTIOR RAHMAN, <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
<b>MOTION (BA)</b>				
3	<a href="#">Bail Appln./3242/2024</a>	HASIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM,	MR. M ALI MR J. E. SARKAR	PP, ASSAM
<b>MOTION</b>				
4	<a href="#">Crl.Rev.P./319/2024</a>	DINESH BHAGAT <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
5	<a href="#">Crl.Pet./1286/2024</a>	JAMAL KHAN <b>Versus</b> THE STATE OF ASSAM	MR. S ALIM MR. D ZAKARIA	PP, ASSAM
<b>ADMISSION</b>				
6	<a href="#">Crl.Rev.P./163/2023</a> B/O, WITH LCR 1 FILE (SCANNED)	RUPCHAN BHUYAN <b>Versus</b> HAMIDA KHATUN AND ANR	MR. A MANNAF MD A S ALI	MR. R ALI (R-1) MR H A AHMED (R-1) PP, ASSAM
7	<a href="#">Crl.Pet./1343/2023</a> FIXED, WITH LCR 3 FILES	M/S MAA BAGALA AMUSEMENT HUB AND ANR <b>Versus</b> GAURAV BORA	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	MR G N SAHEWALLA (R-1) MS N RAHMAN (R-1) MR M SAHEWALLA (R-1) MR H K SARMA (R-1) MS K SARMA (R-1)
8	<a href="#">Crl.Rev.P./235/2024</a> FIXED, WITH LCR 1 FILE (SCANNED)	SAMSUTDDIN AHMED @ SAMSUDDIN AHMED @ BOGA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MR. R ALI MR A HOSSAIN MR R L CHUTIA	PP, ASSAM
9	<a href="#">Crl.Pet./370/2024</a> FIXED, WITH LCR 3 FILES (SCANNED)	PANKAJ DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR T KALITA J DASGUPTA	MR. S C KEYAL (r-2) PP, ASSAM

10	<a href="#">Crl.Pet./1062/2024</a> FIXED, WITH LCR 1 FILE (SCANNED)	KABINDRA NARZARY <b>Versus</b> MAFIJUL HOQUE AND ANR	MR G BAISHYA MS. P DAS K BANIK	MR. I A TALUKDAR (R-1) MR. I A TALUKDAR (R-1) MR. B HUSSAIN (R-1)
11	<a href="#">Crl.Pet./1223/2024</a> FIXED	MAHEBUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM

**BAIL HEARING (BA)**

12	<a href="#">Bail Appln./2836/2024</a> WITH SCANNED COPY OF CASE RECORD, FIXED	ASHIKUR RAHMAN @ ASHIKUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
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**BAIL HEARING**

13	<a href="#">AB/2573/2024</a> FIXED	MAJLUM HOQUE <b>Versus</b> THE STATE OF ASSAM	MRS. S ROY MS F N ZAMAN	PP, ASSAM
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**ORDERS**

14	<a href="#">Crl.Rev.P./79/2022</a> B/O, WITH LCR 3 FILES	UTPAL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K SARMA MR. B J TALUKDAR	PP, ASSAM
15	<a href="#">Crl.L.P./39/2023</a> B/O <b>in</b> Crl.A./8996/2023	M/S ASSAM TRADE AND AGENCIES <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B J GHOSH MR. DILIP DEY	MR. S DAS (r-2) MRS. R T DAS (r-2) MR K DAS (r-2) PP, ASSAM

**WITH**

[Crl.A./8996/2023](#)  
(Filing Number)

M/S ASSAM TRADE AND AGENCIES  
**Versus**  
THE STATE OF ASSAM AND ANR. B

MR. B J GHOSH

16	<a href="#">I.A.(Crl.)/553/2023</a> 5 Y 7 M 27 D :FIXED, WITH LCR 3 FILES <b>in</b> Crl.A./169/2020	ABDUL BATEN, <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S DAS MRS. B GOGOI MS M BORAH	MR. A PHUKAN(AMICUS CURIAE FOR R-2) PP, ASSAM
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**WITH**

[Crl.A./169/2020](#)

ABDUL BATEN  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. S DAS  
MR. M K SHARMA

MR. A PHUKAN(AMICUS  
CURIAE FOR R-2)  
PP, ASSAM

17	<a href="#">I.A.(Crl.)/934/2024</a> WITH SCANNED COPY OF CASE RECORD, FIXED. <b>in</b> Bail Appln./1679/2024	SUMAN ROY <b>Versus</b> THE STATE OF ASSAM	MS N DEKA MS H BETALA MR I CHAKMA MR. D K AGARWALA	PP, ASSAM
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**WITH**

[Bail Appln./1679/2024](#)

SUMAN ROY  
**Versus**  
THE STATE OF ASSAM

MS. D GHOSH  
MS N DEKA  
MS H BETALA  
MR I CHAKMA  
MR. D K AGARWALA

PP, ASSAM

**HEARING**

18	<a href="#">Crl.A./78/2008</a> PART-HEARD, WITH LCR 3 FILES, P.B.-4, FIXED, AT 2:00 PM	MD. SAMSUL HOQUE <b>Versus</b> C B I	MS.S KHATANIAR MR.Z ALAM MR.P KATAKI	MR.A C BURAGOHAIN SC, C B I
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**WITH**

[Crl.M.C./257/2008](#)  
**in** Crl.A./78/2008

MD. SAMSUL HOQUE,  
**Versus**  
THE CENTRAL BUREAU OF  
INVESTIGATION.

MS.S KHATANIAR  
MR.Z ALAM  
MR.P KATAKI

MR.A C BURAGOHAIN  
SC, C B I

19	<a href="#">Crl.A./79/2008</a>	DR. RANJITA ROY <b>Versus</b> THE C.B.I.	MR. B M CHOUDHURY MR D KALITA	MR.A C BURAGOHAIN SC, CBI
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**WITH**

[Crl.M.C./258/2008](#)  
**in** Crl.A./79/2008

DR. RANJITA ROY  
**Versus**  
THE CENTRAL BUREAU OF  
INVESTIGATION

MR.P KATAKI  
MR.J GOGOI

MR.A C BURAGOHAIN  
SC, C B I

20	<b>WITH</b> <a href="#">Crl.A./84/2008</a>	PALLAB BORDOLOI <b>Versus</b> C B I	MS.S KHATANIAR MR.P KATAKI MR.J M A CHOUDHURY MR.D K BAGCHI MR. A D LAHKAR MR.J GOGOI	MR.A C BURAGOHAIN SC, CBI
21	<b>WITH</b> <a href="#">Crl.A./85/2008</a>	KAMALESH DEKA <b>Versus</b> C B I	A D LAHKAR P KATAKI S KHATANIAR	SC, CBI A C BURAGOHAIN
22	<b>WITH</b> <a href="#">Crl.A./86/2008</a>	UPENDRA NATH GOGOI <b>Versus</b> C B I	A D LAHKAR J GOGOI P KATAKI S KHATANIAR	SC, CBI A C BURAGOHAIN
23	<b>WITH</b> <a href="#">Crl.A./92/2008</a>	ANISUR RAHMAN <b>Versus</b> C B I	MR.M ISLAM MD.S ALI MS.J BEGUM MR.M ALAM	MR.A C BURAGOHAIN SC. C.B.I.
24	<b>WITH</b> <a href="#">Crl.A./102/2008</a>	ANANDA CH. BARUAH <b>Versus</b> C B I	MR.K AGARWAL MR.D K CHOMAL	SC, CBI
25	<a href="#">Crl.A./137/2010</a> FIXED, WITH LCR 3 FILES	BANARASI MAHATO <b>Versus</b> BONNAYA GOGOI and ANR,	MS R D MAZUMDAR (AMICUS CURIAE) MR.A C BORBORA MRS.R BORBORA MR.M G SINGH	MR.B M CHOUDHURY MR.R SEKHAR MR.N BHARALI MR.A BARUAH MR.J GOGOI
26	<a href="#">Crl.A./128/2012</a> FIXED, WITH LCR 5 FILES, WITH P.B 1	CHANDAN RAJBONGSHI @ DAS <b>Versus</b> THE STATE OF ASSAM	S K NARGIS I A HAZARIKA S KHANIKAR	A K DAS MS.P BORA K N KALITA J BHUYAN N ISLAM PP, ASSAM
27	<a href="#">Crl.A./149/2012</a> FIXED, WITH LCR 5 FILES	GIRIDHAR SARMA <b>Versus</b> THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MISSS KHANIKAR	PP, ASSAM
28	<a href="#">CRL.A(J)/27/2020</a> 6 Y 6 M 18 D.:FIXED, WITH LCR 4 FILES, P.B. 1	RITU BORA @ JAAN <b>Versus</b> THE STATE OF ASSAM	MS D SAIKIA, AMICUS CURIAE	PP, ASSAM
29	<a href="#">Crl.Pet./44/2022</a> FIXED, WITH LCR 1 FILE (SCANNED)	NIBRITY DASGUPTA AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR A DASGUPTA MS. A S BAIDYA MR K BISWAKARMA MS B DEVI	MR G SAHEWALLA (R-2) MR G N SAHEWALLA (r- 3,4) MR M SAHEWALLA (R-2) MR M SAHEWALLA (R-2) MR H K SARMA (R-2) MR H K SARMA (R-2) MS T J SAHEWALLA (R-2) MS T J SAHEWALLA (R-2) ASSTT.S.G.I.
30	<a href="#">Crl.A./199/2022</a> 2 Y 2 M 27 D.:FIXED, WITH LCR 5 FILES	POBITRA GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A ROSHID MR. S K DEORI MS. T BEGUM MS. SOMILA	MR. S BISWAS (AS LEGAL- AID-COUNSEL FOR R-2) PP, ASSAM
31	<a href="#">Crl.A./240/2022</a> 2 Y 1 M 24 D.:FIXED, WITH LCR 4 FILES	MD. RANA ALI @ RANA AHMED @ KHOLILUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR R DAS	MS. M K BROWN, AMICUS CURIAE FOR R-2 PP, ASSAM
32	<a href="#">Crl.A./220/2023</a> 1 Y 7 M 26 D.:FIXED, WITH LCR 3 FILES	DILIP ROY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B BARMAN MRS P P BORAH MR. P K DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	R C SANCHATI	21-10-2024	To	26-10-2024
10)	MS. K YADAV	21-10-2024	To	10-12-2024
11)	MR. R L YADAV	21-10-2024	To	10-12-2024
12)	MRS A SAIKIA	09-10-2024	To	27-10-2024
13)	MS N SAIKIA	21-10-2024	To	30-10-2024
14)	MR H MAURYA	21-10-2024	To	20-11-2024
15)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
16)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
17)	MR. N J GOGOI	22-10-2024	To	08-11-2024
18)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
19)	MR D K MISHRA	22-10-2024	To	30-10-2024
20)	MR. P MAHANTA	22-10-2024	To	24-10-2024
21)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
22)	MR A K DAS	22-10-2024	To	26-10-2024
23)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
24)	MR P C DEY	24-10-2024	To	25-10-2024
25)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
26)	MR. L C DEY	24-10-2024	To	29-10-2024
27)	MR. B BARMAN	22-10-2024	To	30-10-2024
28)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
29)	MRS. B SARKAR	28-10-2024	To	10-11-2024
30)	MR. T ROY	28-10-2024	To	10-11-2024
31)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,24th October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 23**

**[CIVIL BENCH-I AND CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/2247/2020</a> FIXED	MUNNA BASFOR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	GA, ASSAM MR G BAISHYA (R-4) MR. R K TALUKDAR (R-4)
2	<a href="#">WP(C)/5969/2021</a> FIXED	TANKESWAR SARMAH AND 17 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR MINTU SAIKIA	SC, P AND R.D.
3	<a href="#">CRP/89/2024</a> FIXED	BARNALI PATHAK <b>Versus</b> KAUSTAV KRISHNA BHUYAN	MR M HASSAN MR M BARMAN	MS S BHOWMICK MS A BORBHUYAN MR. R P SINGH
<b>ORDERS</b>				
4	<a href="#">Cont.Cas(C)/457/2022</a> FIXED	ANJA BHARAT CHOUHAN <b>Versus</b> GYANENDRA DEV TRIPATHI, IAS AND ANR.	M ALAMGEER MR. A H M R CHOUDHURY	MR. D SAIKIA MR. R BORPUJARI MS. N BORDOLOI
5	<a href="#">MACApp./114/2023</a> WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. PINKY LAHON AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MS. A BHATTACHARYYA (R-4) MR. P KALITA (R-4)
	<b>WITH</b> <a href="#">I.A.(Civil)/123/2023</a> <b>in</b> MACApp./114/2023	SMTI. PINKY LAHON AND 3 ORS. <b>Versus</b> THE NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR D MONDAL	MS. R D MOZUMDAR
	<b>WITH</b> <a href="#">I.A.(Civil)/864/2023</a> <b>in</b> MACApp./114/2023	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. PINKY LAHON AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	<b>WITH</b> <a href="#">I.A.(Civil)/1693/2023</a> <b>in</b> MACApp./114/2023	SMTI. PINKY LAHON @ PINKI LAHON <b>Versus</b> THE NATIONAL INSURANCE COMPANY LIMITED	MR D MONDAL	MS R D MAZUMDAR
6	<a href="#">MACApp./755/2022</a>	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI DADU BARUAH @ DUDU AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MS. A BHATTACHARYYA (R-4) MR. P KALITA (R-4) MR D MONDAL

	<b>WITH</b> <a href="#">I.A.(Civil)/3081/2022</a> in MACApp./755/2022	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI DADU BARUAH @ DUDU AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	<b>WITH</b> <a href="#">I.A.(Civil)/787/2023</a> in MACApp./755/2022	SRI DADU BARUAH @ DUDU <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED	MR D MONDAL	MS. R D MOZUMDAR
7	<a href="#">CRP/130/2023</a> FIXED	MRIDUL MAZUMDAR <b>Versus</b> AJAY KUMAR GUPTA	MR G N SAHEWALLA MR N ANIX SINGH MS. S. TODI MR H K SARMA	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER MR N ALAM M. BORUAH R DEB
8	<a href="#">CRP(IO)/369/2024</a> FIXED	THE CHIEF EXECUTIVE OFFICER GTL INFRASTRUCTURE LIMITED AND ANR <b>Versus</b> MD. SAMIQUH HUSSAIN	R SARMAH MS M KAKOTY	
9	<a href="#">I.A.(Civil)/577/2024</a> FIXED in MACApp./425/2023	NILAMONI DEKA <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED	MR D MONDAL	MRS. S ROY
	<b>WITH</b> <a href="#">MACApp./425/2023</a>	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> NILAMONI DEKA AND 2 ORS.	MRS. S ROY	MR J K PARAJULI (R-2,3) MR. S K CHAKRABORTY (R-2,3) MR D MONDAL (R1)
	<b>WITH</b> <a href="#">I.A.(Civil)/3472/2023</a> in MACApp./425/2023	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> NILAMONI DEKA AND 2 ORS.	MRS. S ROY	
10	<a href="#">I.A.(Civil)/1908/2024</a> FIXED in MFA/10838/2023	THE UNION OF INDIA AND ANR. <b>Versus</b> M/S MAITHAN ALLOYS LTD.	MR. K GOGOI	MR. K P MAHESWARI MS. M SHARMA M. KALITA DIVYANSH RATHI
	<b>WITH</b> <a href="#">MFA/10838/2023</a> (Filing Number)	UNION OF INDIA REPRESENTED BY GENERAL MANAGER NF RAILWAY CLAIMS <b>Versus</b> MS MAITHAN ALLOYS LTD E	MR. K GOGOI	
	<b>WITH</b> <a href="#">I.A.(Civil)/10893/2023</a> (Filing Number)	UNION OF INDIA REPRESENTED BY GENERAL MANAGER NF RAILWAY CLAIMS <b>Versus</b> MS MAITHAN ALLOYS LTD E	MR. K GOGOI	
<b>HEARING</b>				
11	<a href="#">MACApp./639/2019</a> PART-HEARD, WITH LCR	MINATI RAY <b>Versus</b> THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD. AND 5 ORS	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	MR SISHIR DUTTA MR. S ROY MR. R GOSWAMI MS. M SAIKIA MR. S DUTTA MS. P BORTHAKUR MR R DAS MR D DEKA MR S DUTTA

12	<a href="#">WP(C)/2194/2013</a> FIXED, Review.Pet./57/2009 (D/O)	SAMAN UDDIN LASKAR and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HOQUE MR A R BHUYAN MRH I CHOUDHURY MR. I H SAIKIA MR. I H SAIKIA MR.S K DEORI MRK UDDIN MR. M DUTTA (AMICUS CURIAE) MR.S R BARBHUIYA MR. B U LASKAR MR. M A I HUSSAIN MR. B BORAH MR. B BORAH MR. K KALITA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MR K KASHYAB MS L HMAR MS L HMAR MR. H I CHOUDHURY	MR. M R CHOUDHURY SC, FINANCE SC, IWT
13	<a href="#">MACApp./582/2017</a> WITH LCR, B/O	SRI LABAN BISWAKARMA <b>Versus</b> THE UNITED INDIA INSURANCE COMPANY LTD	MR.C BARUAH MR.B BARUAH MS.R R BARUAH B R DAS MS M BHARATI	MR.K K DEY MRV K BAROOAH
14	<a href="#">MACApp./874/2018</a> WITH LCR, FIXED	M/S UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MRS. MONALISA SAIKIA and 4 ORS	MR. A DUTTA MR. A AHMED MR. R C PAUL MRS. P M DUTTA	MR A SHARMA MR J KALITA (R 1 to 3)
15	<a href="#">CRP/8/2019</a> B/O	SUBRATA DAS <b>Versus</b> CHAMPA SAHA AND ANR.	MR. P SUNDI	MS. B CHOUDHURY MS. B CHOUDHURY MR. S SAHU MS. J DAS
16	<a href="#">MACApp./543/2019</a> WITH LCR, FIXED	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. <b>Versus</b> SRI PRANABJYOTI BORA AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. I HUSSAIN MR. P SUNDI MR. L R MAZUMDER MR. L R MAZUMDER MD. I HUSSAIN
	<b>WITH</b> <a href="#">I.A.(Civil)/3522/2019</a> <b>in</b> MACApp./543/2019	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. <b>Versus</b> SRI PRANABJYOTI BORA AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
17	<a href="#">WP(C)/3299/2020</a> FIXED	DUL MALLA BUZAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
	<b>WITH</b> <a href="#">I.A.(Civil)/147/2021</a> <b>in</b> WP(C)/3299/2020	DUL MALLA BUZAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC
	<b>WITH</b> <a href="#">I.A.(Civil)/2373/2022</a> <b>in</b> WP(C)/3299/2020	DUL MALLA BUZAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM SC, APSC SC, PWD
18	<b>WITH</b> <a href="#">WP(C)/3317/2020</a>	MAHANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
	<b>WITH</b> <a href="#">I.A.(Civil)/160/2021</a> <b>in</b> WP(C)/3317/2020	MAHANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC

19	<a href="#">WP(C)/4350/2020</a> FIXED	CT/FITTER MUFIZ UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. D C BORAH MR. S K MEDHI ASSTT.S.G.I.
20	<a href="#">CRP(IO)/291/2022</a> WITH LCR, B/O	MAGHI RAM DAS <b>Versus</b> SMTI SWARNALIPI BORA AND 5 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR. S CHAMARIA (R-1) MR S KHOUND (r-3) MS M DAS (R-2) MR. P SAIKIA (R-2) MR. K MOHAMMED (r-3) MR A N SARMAH (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/936/2023</a> <b>in</b> CRP(IO)/291/2022	SMTI SWARNALIPI BORA <b>Versus</b> MAGHI RAM DAS,	MR. S CHAMARIA MR A N SARMAH	MR. P K ROYCHOUDHURY
	<b>WITH</b> <a href="#">I.A.(Civil)/1001/2023</a> <b>in</b> CRP(IO)/291/2022	SMTI SWARNALIPI BORA, <b>Versus</b> MAGHI RAM DAS,AND 5 ORS.	MR. S CHAMARIA MR A N SARMAH	MR. P K ROYCHOUDHURY
21	<a href="#">MACApp./509/2022</a> WITH LCR, FIXED	NEW INDIA ASSURANCE CO. <b>Versus</b> RAHIMA KHATUN AND 5 ORS.	MR S DUTTA MR SISHIR DUTTA MR. S DUTTA MS. S. MOCHAHARI	MS. R CHOUDHURY (R-1,2,3) MR. H ALI (R- 1,2,3) B BARMAN (R-6)
22	<b>WITH</b> <a href="#">MACApp./286/2022</a>	RAHIMA KHATUN AND 2 ORS. <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. AND 3 ORS.	MS. R CHOUDHURY MR. H ALI MS F N ZAMAN	MR. S DUTTA MS. S. MOCHAHARI MR. B J MUKHERJEE MS S DAS (R4) MS R SAHA B BARMAN (R4)
23	<a href="#">MACApp./835/2022</a> WITH LCR, FIXED	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. <b>Versus</b> ASIA BEGUM AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. D SARMA (r-1 to 4) MR. ABU JAHID (r-1 to 4)
24	<a href="#">MFA/106/2023</a> WITH LCR, FIXED	UNION OF INDIA <b>Versus</b> MS BRAMAPUTRA TMT BARS PVT LTD E	MR. K GOGOI	MR. K P MAHESWARI MR. DIVYANSH RATHI
	<b>WITH</b> <a href="#">I.A.(Civil)/3654/2023</a> <b>in</b> MFA/106/2023	UNION OF INDIA REPRESENTED BY THE GENERAL MANAGER CLAIM NF RAILWAY <b>Versus</b> MS BRAHMAPUTRA TMT BARS PVT LTD	MR. K GOGOI	

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LEAVE NOTE OF ADVOCATES FOR 24/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
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7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	R C SANCHATI	21-10-2024	To	26-10-2024
10)	MS. K YADAV	21-10-2024	To	10-12-2024
11)	MR. R L YADAV	21-10-2024	To	10-12-2024
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13)	MS N SAIKIA	21-10-2024	To	30-10-2024
14)	MR H MAURYA	21-10-2024	To	20-11-2024
15)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
16)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
17)	MR. N J GOGOI	22-10-2024	To	08-11-2024



18)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
19)	MR D K MISHRA	22-10-2024	To	30-10-2024
20)	MR. P MAHANTA	22-10-2024	To	24-10-2024
21)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
22)	MR A K DAS	22-10-2024	To	26-10-2024
23)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
24)	MR P C DEY	24-10-2024	To	25-10-2024
25)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
26)	MR. L C DEY	24-10-2024	To	29-10-2024
27)	MR. B BARMAN	22-10-2024	To	30-10-2024
28)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
29)	MRS. B SARKAR	28-10-2024	To	10-11-2024
30)	MR. T ROY	28-10-2024	To	10-11-2024
31)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,24th October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[THIS BENCH WILL SIT AFTER RISING OF  
THE DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>DELIVERY OF ORDER</u></b>				
1	<a href="#">WP(C)/3826/2022</a> CAVT. NO.06522/022, BY SLIP, CAVT./652/2022	M/S MATSHYA GANDHA MATSHYA BEBASAI SAMABAI SAMITY LTD <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MR. S KATAKI MR S KHOUND MR D J MEDHI MS. R DUTTA	GA, ASSAM MR. J I BORBHUIYA (FOR CAVEATOR) MS F BEGUM (FOR CAVEATOR) MR. L MOHAN (FOR CAVEATOR) MR. K H CHOUDHURY (FOR CAVEATOR)
2	<b>WITH</b> <a href="#">WP(C)/3975/2022</a> CAVT./660/2022 CAVT. NO. 06602022,117800006522/022,	M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MR. B K DAS MR S SARMAH MR. D. BORAH	MR K H CHOUDHURY ( R- 8 ) MR J I BARBHUIYA ( R-8 ) GA, ASSAM MR. S KATAKI (r-7) MR D DAS ( R-7 ) MR. J I BORBHUIYA MR S KHOUND ( R-7 ) MR S KHOUND ( R-7 ) MR. L MOHAN ( R- 8 ) MR D J MEDHI ( R-7 ) MR D J MEDHI ( R-7 ) MS F BEGUM ( R- 8 ) MS. R DUTTA (r-7) FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/1850/2022</a> <b>in</b> WP(C)/3975/2022	M/S MATSHYA GANDHA MATSHYA BEBESAI SAMABAI SAMITY LTD. <b>Versus</b> M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD. AND 6 ORS.	MR D J MEDHI MR S KHOUND MS. S KHOUND	MR. B K DAS MR. T U LASKAR
3	<b>WITH</b> <a href="#">WP(C)/4208/2022</a> CAVT./718/2022 CAVT. NO. 07182/022,	M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S BANIK MR. B K DAS MR B DAS MR D J ADHIKARY MR. D. BORAH	SC, CO OP GA, ASSAM MR. S KATAKI (r-7) MR S KHOUND MR D J MEDHI MS. R DUTTA (r-7) FOR CAVEATOR

**ORDERS**

4	<a href="#">I.A.(Civil)/3178/2024</a> in Review.Pet./11286/2024	DIPTI PRASAD PEGU AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS S MOCHAHARI MR. S DUTTA MS K BORAH MR. SIDHANT DUTTA	SC, SEC. EDU.
	<b>WITH</b> <a href="#">Review.Pet./11286/2024</a> (Filing Number)	DIPTI PRASAD PEGU AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS B	MR. S DUTTA	
<b>HEARING</b>				
5	<a href="#">WP(C)/47/2016</a>	MD. ZIAUR RAHMAN @ JIAUR RAHMAN CHOUDHURY <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION and 2 ORS	MR.G RAHUL MR.D M NATH	SC, GMC
6	<a href="#">WP(C)/481/2016</a>	HARESWAR PATOR and 7 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.M K CHOUDHURY MR.A BARKATAKI MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM(R-1,3,4) SC, FINANCER-2
7	<a href="#">WP(C)/520/2016</a>	KISHORI SAW <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR. I H SAIKIA MR. K KALITA MR. K KALITA MS. S KANUNGOE MR. S A B KHABIR MR. J KEMPRAI	MR. S C KEYAL MR. S SAIKIA (R-3) MR. A HUSSAIN (R-3) MR. J ROY(R-3) MR. C SHARMA R-3 MR. C SHARMA R-3 PP, ASSAM ASSTT.S.G.I.
8	<a href="#">WP(C)/1198/2016</a>	GYAN SINGH <b>Versus</b> STATE BANK OF INDIA and 5 ORS	MR. A CHAMUAH MR. P P BORTHAKUR MS. R BORAH MR. T MADHUKALLYA	MR. L TALUKDAR MR. N BARUA(R-1-6) MS. M DAS MR. B DAS
9	<a href="#">WP(C)/1496/2016</a>	EX CT/GD KAMLESH DUBEY <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.R MAZUMDAR MR.G GOSWAMI MR.H BEZBARUAH MR K K DAS MR T K BHATTACHARYYA	C.G.C. MR.M PHUKAN(R-1 - 6) ASSTT.S.G.I.
10	<a href="#">WP(C)/1501/2016</a> CAVT. NO. 95/2016	MENSING TERON <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P C DEY MR. B CHANDA MR. A SARKAR MS. S PAUL	MS. L BORAH GA, ASSAM MR. M R ADHIKARI (SC, PNRD, R-1,3,4) MR. S S ROY MR. H DAS FOR CAVEATOR SC, K A A C
11	<a href="#">WP(C)/1532/2016</a>	PRANJAL NATH <b>Versus</b> THE UNION OF INDIA AND ANR	MR.P KALITA MS.R R RAJKUMARI MR.A AHMED	C.G.C. MR.S S ROY ASSTT.S.G.I.
12	<b>WITH</b> <a href="#">WP(C)/1545/2016</a>	SUBHAM SHARMA <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR. P KALITA MR. A AHMED MS. R R RAJKUMARI	C.G.C. MR. M PHUKAN (R-1 - 3) ASSTT.S.G.I.
13	<a href="#">WP(C)/4703/2018</a> FIXED	SURJYAJIT SAIKIA AND 40 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M K CHOUDHURY (R-1,- -10,13,14, 16,18,22,24- 28,30,32,33,35,39,41) MR. A K PURKAYASTHA MR. A BARKATAKI (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR N N UPADHYAYA MR P BHARDWAJ (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR. M SARMA (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR. S SHARMA	SC, HIGHER EDU MR H GUPTA (CGC, R6) SC, U G C ASSTT.S.G.I.
14	<b>WITH</b> <a href="#">WP(C)/7088/2015</a>	UPEN KUMAR SAHA and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	SC, HIGHER EDUCATIONR1 and3 SC, FINANCE(R2) SC, U G C(R4)

15	<b>WITH</b> <a href="#">WP(C)/7225/2015</a>	MRS. TULIKA DAS and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN MR.A BARKAKATI	SC, U G CR-4 SC, HIGHER EDUCATION(R-1&3) SC, FINANCE(R-2)
16	<a href="#">WP(C)/8442/2019</a>	UTPALA SAHU SINHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	GA, ASSAM SC, FINANCE

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30)	MR. T ROY	28-10-2024	To	10-11-2024
31)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,24th October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 27**

**[CIVIL BENCH-IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/7216/2016</a> FIXED	MRS. NILAN GAYARI <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR. S C BISWAS MS. K L R YANTHAN MS. J BORAH MS. A DAS MR. G TAYE MR. P BISWAS	GA, ASSAM
2	<a href="#">WP(C)/7664/2019</a> FIXED, WP(C)/7563/2019(D/O)	AGNIPA ENERGO PVT. LTD. AND 3 ORS. <b>Versus</b> THE BANK OF INDIA AND 4 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. A. GANGULY MR. A. DUTTA MR. A. DHANUKA
3	<a href="#">WP(C)/3032/2022</a> FIXED	BISWAJIT CHOUDHURY <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. D MOZUMDER MR. S BISWAS MR GAURAV R DUTTA	MR. R K D CHOUDHURY (DEPUTY SOLICITOR GENERAL OF INDIA) ASSTT.S.G.I.
<b>HEARING</b>				
4	<a href="#">WP(C)/1053/2024</a> PART-HEARD, FIXED	BHUPESH CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	GA, ASSAM
5	<a href="#">WP(C)/4107/2024</a> PART-HEARD, FIXED	SAMSUL HOQUE TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM SC, REVENUE
6	<a href="#">WP(C)/659/2015</a> FIXED, IN WP(C)/1694/2015 (D/O)	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY	GA, ASSAM(R2-R7) MR B TALUKDAR(MUNICIPAL ADMINISTRATION DEPTT.) ASSTT.S.G.I.(R1) SC, ELECTION COMMISSION.(R8)
7	<a href="#">WP(C)/7214/2017</a>	M/S. PURBANCHAL CEMENT LTD. <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	MR. B SARMA SC, CENTRAL EXCISE CUSTOMS

8	<a href="#">WP(C)/7453/2017</a>	M/S. CACHAR ISPAT PVT. LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MS.M HAZARIKA MR. A MOLLAH MR S KHOUND	MR. S CHAMARIA MR. J K GOSWAMI (r-3,4) MR. M PHUKAN MR. D SARMAH MR. M ALI SC, INDUSTRIES and COMMERCE
9	<a href="#">WP(C)/2964/2021</a>	M/S SATYA BUILDERS <b>Versus</b> NORTHEAST FRONTIER RAILWAY	MS. N UPADHYAY	MR A DASGUPTA MR G GOSWAMI SC, NF RLY
10	<a href="#">WP(C)/4901/2021</a> CAVT. NO.06002/021,	M/S SUPERLITE ACC BLOCKS INDUSTRY <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. N BHARALI MS G Gayan	MR S DUTTA (R-11 GA, ASSAM MR. N N B CHOUDHURY MR A CHOWDHURY (R5) SC, APDCL MR. S BORA (R-10) MR. N SARKAR MR. S DUTTA (R-11 MR P K BASU MR N M DEKA SC, INDUSTRIES AND COMMERCE FOR CAVEATOR SC, PNB ASSTT.S.G.I. SC, REVENUE

**WITH**

[I.A.\(Civil\)/2344/2021](#)  
in WP(C)/4901/2021

SMTI SOBITA RONGPHARPI  
**Versus**  
M/S SUPERLITE ACC BLOCKS AND 11  
ORS.

MR. N N B CHOUDHURY  
MR. N SARKAR  
MR P K BASU  
MR N M DEKA

GA, ASSAM  
SC, APDCL  
MS G Gayan  
SC, INDUSTRIES AND  
COMMERCE  
ASSTT.S.G.I.  
SC, PNB  
SC, REVENUE

**WITH**

[I.A.\(Civil\)/2345/2021](#)  
in WP(C)/4901/2021

SMTI. SOBITA RONGPHARPI  
**Versus**  
M/S SUPERLITE ACC BLOCKS AND 11  
ORS.

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MR. N SARKAR  
MR P K BASU  
MR N M DEKA

GA, ASSAM  
SC, APDCL  
MS G Gayan  
SC, INDUSTRIES AND  
COMMERCE  
SC, REVENUE  
SC, PNB  
ASSTT.S.G.I.

**WITH**

[I.A.\(Civil\)/1181/2023](#)  
in WP(C)/4901/2021

M/S SUPERLITE ACC BLOCKS INDUSTRY  
**Versus**  
THE STATE OF ASSAM AND 12 ORS

MR. K N CHOUDHURY  
MR. N BHARALI

GA, ASSAM  
SC, APDCL  
SC, INDUSTRIES AND  
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SC, PCB  
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